

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified  
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Report on :12-04-2024

Date : 12.04.2024									
SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	33523/2024	12.04.2024	BLAPL-3003/2024	B MOHAPATRA	C.O.		Order Dtd. 2024-04-09		(Seat No-)
2	33524/2024	12.04.2024	BLAPL-2851/2024	PK MOHANTY	C.O.		Order Dtd. 2024-04-09		(Seat No-)
3	33525/2024	12.04.2024	BLAPL-1393/2024	AK MOHANTY	C.O.		Order Dtd. 2024-04-09		(Seat No-)
4	33526/2024	12.04.2024	BLAPL-3080/2024	K DAS	C.O.		Order Dtd. 2024-04-09		(Seat No-)
5	33527/2024	12.04.2024	BLAPL-3066/2024	SP MOHAPATRA	C.O.		Order Dtd. 2024-04-09		(Seat No-)
6	33528/2024	12.04.2024	BLAPL-3083/2024	S DASH	C.O.		Order Dtd. 2024-04-09	BAIL-2	(Seat No-7)
7	33529/2024	12.04.2024	BLAPL-3087/2024	RK MALLICK	C.O.		Order Dtd. 2024-04-09		(Seat No-7)
8	33530/2024	12.04.2024	BLAPL-3088/2024	RK MALLICK	C.O.		Order Dtd. 2024-04-09	BAIL-1	(Seat No-6)
9	33531/2024	12.04.2024	ABLAPL-3027/2024	G.R.PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-08	BAIL-1	(Seat No-5)

10	33533/2024	12.04.2024	BLAPL-3101/2024	BR DALAI	C.O.	COURT NO. 2	Order Dtd. 2024-04-09		(Se at No-5)
11	33534/2024	12.04.2024	ABLAPL-3025/2024	R.K.MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-04-08	BAIL-1	(Se at No-5)
12	33536/2024	12.04.2024	BLAPL-3105/2024	SP SAMANTA	C.O.	COURT NO. 2	Order Dtd. 2024-04-09		(Se at No-5)
13	33537/2024	12.04.2024	ABLAPL-3011/2024	R.K.MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-04-08		(Se at No-5)
14	33538/2024	12.04.2024	BLAPL-3122/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2	Order Dtd. 2024-04-09		(Se at No-5)
15	33540/2024	12.04.2024	BLAPL-3103/2024	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-09		(Se at No-5)
16	33541/2024	12.04.2024	ABLAPL-3023/2024	R.K.MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-04-08		(Se at No-5)
17	33543/2024	12.04.2024	ABLAPL-3041/2024	G.C.SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-04-08	BAIL-1	(Se at No-2)
18	33545/2024	12.04.2024	ABLAPL-3059/2024	S.DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-08		(Se at No-2)
19	33546/2024	12.04.2024	ABLAPL-3056/2024	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-08		(Se at No-2)
20	33547/2024	12.04.2024	ABLAPL-3054/2024	A.PATTANAIAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-08	BAIL-1	(Se at No-6)
21	33548/2024	12.04.2024	ABLAPL-3054/2024	A.K.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-08	BAIL-1	(Se at No-6)
22	33550/2024	12.04.2024	ABLAPL-3047/2024	S.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-		(Se at No-

							04-08		6)
23	33552/2024	12.04.2024	ABLAPL-3044/2024	S.R.PANI	C.O.	COURT NO. 2	Order Dtd. 2024-04-08	BAIL-1	(Se at No-5)
24	33553/2024	12.04.2024	ABLAPL-1292/2024	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-08		(Se at No-5)
25	33555/2024	12.04.2024	ABLAPL-617/2024	C.RANA	C.O.	COURT NO. 2	Order Dtd. 2024-04-08		(Se at No-5)
26	33557/2024	12.04.2024	ABLAPL-3042/2024	B.DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-08		(Se at No-5)
27	33558/2024	12.04.2024	ABLAPL-3040/2024	G.JAYSINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-08	BAIL-1	(Se at No-5)
28	33560/2024	12.04.2024	ABLAPL-3038/2024	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-08	BAIL-1	(Se at No-5)
29	33562/2024	12.04.2024	ABLAPL-3036/2024	A.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-08	BAIL-1	(Se at No-5)
30	33563/2024	12.04.2024	ABLAPL-3028/2024	A.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-08	BAIL-1	(Se at No-3)
31	33565/2024	12.04.2024	ABLAPL-3019/2024	P.K.BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-08		(Se at No-3)
32	33566/2024	12.04.2024	ABLAPL-3018/2024	N.K.ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-04-08		(Se at No-3)
33	33567/2024	12.04.2024	ABLAPL-3017/2024	A.MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-04-08		(Se at No-3)
34	33568/2024	12.04.2024	ABLAPL-3013/2024	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-08		(Se at No-3)
35	33569/2024	12.04.2024	ABLAPL-3009/2024	M.R.SAHOO	C.O.	COURT NO. 2	Order Dtd.		(Se at

			4				2024-04-08		No-3)
36	33570/2024	12.04.2024	ABLAPL-3007/2024	B.TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2024-04-08	BAIL-1	(Se at No-5)
37	33571/2024	12.04.2024	CRLMC-299/2022	N.CH. SINHA	C.O.	COURT NO. 6	Order Dtd. 2024-06-27	CRIMINAL MISC	(Se at No-1)
38	33572/2024	12.04.2024	ABLAPL-3006/2024	R.SETHI	C.O.	COURT NO. 6	Order Dtd. 2024-04-08		(Se at No-1)
39	33573/2024	12.04.2024	ABLAPL-3005/2024	B.TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2024-04-08		(Se at No-1)
40	33574/2024	12.04.2024	ABLAPL-3002/2024	B.TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2024-04-08	BAIL-2	(Se at No-9)
41	33575/2024	12.04.2024	ABLAPL-3001/2024	M.K.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-04-08		(Se at No-9)
42	33576/2024	12.04.2024	ABLAPL-2999/2024	A.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-04-08		(Se at No-9)
43	33577/2024	12.04.2024	ABLAPL-2998/2024	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-04-08		(Se at No-9)
44	33578/2024	12.04.2024	ABLAPL-2993/2024	S.DAS	C.O.	COURT NO. 6	Order Dtd. 2024-04-08	BAIL-1	(Se at No-5)
45	33579/2024	12.04.2024	ABLAPL-2990/2024	L.ACHARI	C.O.	COURT NO. 6	Order Dtd. 2024-04-08	BAIL-2	(Se at No-9)
46	33580/2024	12.04.2024	ABLAPL-2988/2024	S.S.PASAYAT	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No-9)
47	33581/2024	12.04.2024	ABLAPL-2987/2024	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-08	BAIL-1	(Se at No-4)
48	33582/2	12.04.202	ABLAPL-	A.K.MOHANTY	C.O.	COURT	Order		(Se

	024	4	2986/2024			NO. 2	Dtd. 2024-04-08		at No-4)
49	33583/2024	12.04.2024	ABLAPL-1859/2024	A.K.PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-04-08		(Se at No-4)
50	33584/2024	12.04.2024	ABLAPL-1825/2024	J.KAMILA	C.O.	COURT NO. 2	Order Dtd. 2024-04-08		(Se at No-4)
51	33586/2024	12.04.2024	ABLAPL-1707/2024	M.R.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-08		(Se at No-4)
52	33588/2024	12.04.2024	ABLAPL-1700/2024	M.R.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-08	BAIL-1	(Se at No-1)
53	33590/2024	12.04.2024	ABLAPL-1503/2024	T.R.DAS	C.O.	COURT NO. 2	Order Dtd. 2024-02-26		(Se at No-1)
54	33597/2024	12.04.2024	WA-147/2024	S.DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	WRIT APPEAL	(Se at No-2)
55	33598/2024	12.04.2024	WA-1090/2023	N.ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	WRIT APPEAL	(Se at No-7)
56	33600/2024	12.04.2024	WA-1344/2023	S.K.PANI	C.O.	COURT NO. 2	Order Dtd. 2024-04-08	WRIT APPEAL	(Se at No-1)
57	33601/2024	12.04.2024	WP (C) - 43024/2023	S.R.PANI	C.O.	COURT NO. 2	Order Dtd. 2024-04-10	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-114)
58	33602/2024	12.04.2024	WP (C) - 27797/2022	S.K.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-10	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-121)
59	33603/2024	12.04.2024	WP (C) - 7492/2024	B.K.PARDHI	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-	(Se at No-106)

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60	33605/2024	12.04.2024	WP (C) - 7271/2023	C.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-10	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
61	33607/2024	12.04.2024	WP (C) - 7667/2024	S.BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
62	33609/2024	12.04.2024	ABLAPL-1819/2024	GS MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-08		(Seat No-108)
63	33610/2024	12.04.2024	WP (C) - 3941/2018	T.BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH)	(Seat No-103)
64	33611/2024	12.04.2024	ABLAPL-3008/2024	S CHOUDHURY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-08		(Seat No-103)
65	33613/2024	12.04.2024	WP (C) - 3939/2018	T.BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH)	(Seat No-103)
66	33614/2024	12.04.2024	ABLAPL-3031/2024	S DASH	C.O.	COURT NO. 2	Order Dtd. 2024-04-08		(Seat No-103)
67	33615/2024	12.04.2024	ABLAPL-3031/2024	N ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-04-08		(Seat No-103)
68	33616/2024	12.04.2024	CONTC-956/2024	B.K.PARDHI	C.O.	COURT NO. 2	Order Dtd. 2024-04-10		(Seat No-103)
69	33618/2024	12.04.2024	CRLA-836/2023	P.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)

70	33620/2024	12.04.2024	WP (C) - 8428/2024	M.NAIK	C.O.	COURT NO. 5	Order Dtd. 2024-04-10	WRIT BRANCH-4	(Se at No-27)
71	33621/2024	12.04.2024	SA-378/2000	S.K. SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-04-10	SECOND APPEAL	(Se at No-7)
72	33622/2024	12.04.2024	WP (C) - 8495/2024	J.DEHURY	C.O.	COURT NO. 5	Order Dtd. 2024-04-10	WRIT BRANCH-4	(Se at No-27)
73	33623/2024	12.04.2024	SA-342/2000	M. MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024-04-10		(Se at No-27)
74	33624/2024	12.04.2024	WP (C) - 1825/2024	S.MOHAPATRA	C.O.	COURT NO. 5	Order Dtd. 2024-04-10	WRIT BRANCH-1	(Se at No-2)
75	33626/2024	12.04.2024	WPC (OA) - 1099/2017	BIKRAM SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-04-10	OA Branch	(Se at No-1)
76	33627/2024	12.04.2024	WP (C) - 8102/2024	P.K.BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-04-10	WRIT BRANCH-8	(Se at No-42)
77	33628/2024	12.04.2024	WPC (OA) - 613/2018	M/S R.K BISOI	C.O.	COURT NO. 5	Order Dtd. 2024-04-10	OA Branch	(Se at No-1)
78	33629/2024	12.04.2024	WPC (OA) - 508/2018	DILLIP SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-04-10	OA Branch	(Se at No-1)
79	33631/2024	12.04.2024	WP (C) - 8465/2024	D.K.SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-04-10	WRIT BRANCH-4	(Se at No-27)
80	33633/2024	12.04.2024	WP (C) - 8177/2024	S. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-04-08	WRIT BRANCH-8	(Se at No-42)
81	33635/2024	12.04.2024	WP (C) - 3242/2024	A.K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-07-03	WRIT BRANCH-1	(Se at No-4)
82	33636/2024	12.04.2024	WP (C) - 30140/2022	S.K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-	WRIT BRANCH-2	(Se at No-

							04-08		9)
83	33638/2024	12.04.2024	WP (C) - 8435/2024	GYANENDRA CHAITANYA	C.O.	COURT NO. 23	Order Dtd. 2024-04-10	WRIT BRANCH-4	(Se at No-27)
84	33640/2024	12.04.2024	WP (C) - 8393/2024	K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-09	WRIT BRANCH-3	(Se at No-28)
85	33641/2024	12.04.2024	WP (C) - 14419/2016	P. R. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-04-10	WRIT BRANCH-5	(Se at No-21)
86	33642/2024	12.04.2024	WP (C) - 8697/2024	S. DASH	C.O.	COURT NO. 20	Order Dtd. 2024-05-20	WRIT BRANCH-6	(Se at No-24)
87	33643/2024	12.04.2024	WP (C) - 19099/2017	P. N. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-04-10	WRIT BRANCH-6	(Se at No-24)
88	33644/2024	12.04.2024	CONTC-1618/2024	RAMESH CHANDRA MISHRA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se at No-24)
89	33646/2024	12.04.2024	CONTC-1623/2024	RAMESH CHANDRA MISHRA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se at No-24)
90	33647/2024	12.04.2024	WP (C) - 18183/2015	A. SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2024-04-10	WRIT BRANCH-2	(Se at No-34)
91	33648/2024	12.04.2024	CONTC-1625/2024	RAMESH CHANDRA MISHRA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se at No-34)
92	33649/2024	12.04.2024	WP (C) - 17220/2017	S. P. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-10	WRIT BRANCH-6	(Se at No-36)
93	33650/2024	12.04.2024	CONTC-2341/2024	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-04-10		(Se at No-36)
94	33651/2024	12.04.2024	CONTC-2049/2024	A. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-08		(Se at No-36)
95	33652/2024	12.04.2024	CONTC-2531/2024	T. SWAIN	C.O.	COURT NO. 1	Order Dtd.		(Se at



			4				2024-04-10		No-36)
96	33653/2024	12.04.2024	CONTC-2050/2024	A. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-08		(Se at No-36)
97	33654/2024	12.04.2024	CONTC-2529/2024	T. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-04-10		(Se at No-36)
98	33655/2024	12.04.2024	CONTC-1627/2024	R. C. MISHRA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se at No-36)
99	33657/2024	12.04.2024	RVWPET (R P) - 77/2015	R.K. BISOI	C.O.	COURT NO. 1	Order Dtd. 5000-01-01	OA Branch	(Se at No-1)
100	33658/2024	12.04.2024	ABLAPL-10/2024	G SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-10	BAIL-2	(Se at No-7)
101	33659/2024	12.04.2024	CONTC-1631/2024	R. C. MISHRA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se at No-7)
102	33660/2024	12.04.2024	RVWPET (R P) - 76/2015	R.K. BISOI	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	OA Branch	(Se at No-1)
103	33661/2024	12.04.2024	BLAPL-9586/2021	P.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	BAIL-2	(Se at No-8)
104	33662/2024	12.04.2024	BLAPL-12018/2023	A. T. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	BAIL-2	(Se at No-9)
105	33663/2024	12.04.2024	BLAPL-13419/2023	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	BAIL-2	(Se at No-8)
106	33664/2024	12.04.2024	TRP (C) - 44/2024	A.DAS	C.O.	COURT NO. 1	Order Dtd. 2024-04-10		(Se at No-8)
107	33665/2024	12.04.2024	BLAPL-13126/2023	S. CHOUDHURY	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	BAIL-1	(Se at No-4)
108	33666/2024	12.04.2024	BLAPL-	B. DAS	C.O.	COURT	Order	BAIL-2	(Se

8	024	4	11270/2023			NO. 1	Dtd. 2024-04-09		at No-7)
109	33667/2024	12.04.2024	BLAPL-7813/2023	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-28	BAIL-1	(Se at No-2)
110	33668/2024	12.04.2024	BLAPL-12804/2023	A. K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	BAIL-2	(Se at No-12)
111	33669/2024	12.04.2024	TRP (C) - 72/2024	J.P.KAR	C.O.	COURT NO. 11	Order Dtd. 2024-04-10	M.J.C.	(Se at No-6)
112	33670/2024	12.04.2024	BLAPL-14167/2023	DEBASISH SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-04-10	BAIL-1	(Se at No-5)
113	33671/2024	12.04.2024	BLAPL-13983/2023	M. K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-09	BAIL-2	(Se at No-10)
114	33672/2024	12.04.2024	TRP (C) - 414/2023	S.MOHARANA	C.O.	COURT NO. 11	Order Dtd. 2024-04-08	M.J.C.	(Se at No-6)
115	33673/2024	12.04.2024	BLAPL-14375/2023	J.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-04-10	BAIL-1	(Se at No-4)
116	33674/2024	12.04.2024	WP (C) - 8447/2024	P.K.MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-04-10	WRIT BRANCH-4	(Se at No-27)
117	33675/2024	12.04.2024	TRP (C) - 431/2023	M. R. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-04-30	M.J.C.	(Se at No-6)
118	33676/2024	12.04.2024	BLAPL-14384/2023	J.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-04-10	BAIL-1	(Se at No-4)
119	33677/2024	12.04.2024	TRP (C) - 64/2024	P.K.BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-04-09	M.J.C.	(Se at No-6)
120	33678/2024	12.04.2024	WP (C) - 8491/2024	J.DEHURY	C.O.	COURT NO. 11	Order Dtd. 2024-04-10	WRIT BRANCH-4	(Se at No-27)

12 1	33679/2 024	12.04.202 4	WP (C) - 7784/202 4	K. C. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024- 08-12	WRIT BRANCH- 3	(Se at No- 13)
12 2	33680/2 024	12.04.202 4	WP (C) - 8469/202 4	K. PARIDA	C.O.	COURT NO. 20	Order Dtd. 2024- 04-10	WRIT BRANCH- 4	(Se at No- 27)
12 3	33681/2 024	12.04.202 4	TRP (C) - 46/2024	S. DASH	C.O.	COURT NO. 11	Order Dtd. 2024- 04-09		(Se at No- 27)
12 4	33682/2 024	12.04.202 4	BLAPL- 14331/20 23	KIRTAN DANG	C.O.	COURT NO. 11	Order Dtd. 2024- 04-10	BAIL-1	(Se at No- 4)
12 5	33683/2 024	12.04.202 4	WP (C) - 8467/202 4	K. PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024- 04-10	WRIT BRANCH- 4	(Se at No- 27)
12 6	33684/2 024	12.04.202 4	WP (C) - 20997/20 19	P. K. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024- 04-10	WRIT BRANCH- 1	(Se at No- 31)
12 7	33685/2 024	12.04.202 4	BLAPL- 10856/20 23	N. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024- 04-09	BAIL-2	(Se at No- 10)
12 8	33686/2 024	12.04.202 4	WP (C) - 8418/202 4	J. PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024- 04-10	WRIT BRANCH- 4	(Se at No- 27)
12 9	33687/2 024	12.04.202 4	WP (C) - 8463/202 4	D.K. SAHU	C.O.	COURT NO. 11	Order Dtd. 2024- 04-10	WRIT BRANCH- 4	(Se at No- 27)
13 0	33688/2 024	12.04.202 4	WP (C) - 20997/20 19	S. P. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024- 04-10	WRIT BRANCH- 1	(Se at No- 31)
13 1	33689/2 024	12.04.202 4	BLAPL- 10073/20 23	R.K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024- 04-09	BAIL-2	(Se at No- 7)
13 2	33690/2 024	12.04.202 4	BLAPL- 10131/20 23	A.K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2024- 05-14	BAIL-1	(Se at No- 1)
13 3	33691/2 024	12.04.202 4	WP (C) - 7557/202 4	D. SAMAL	C.O.	COURT NO. 17	Order Dtd. 2024-	WRIT BRANCH- 1	(Se at No-

							04-09		4)
13 4	33692/2 024	12.04.202 4	WP (C) - 8503/202 4	A. PANDA	C.O.	COURT NO. 17	Order Dtd. 2024- 04-10	WRIT BRANCH- 5	(Se at No- 47)
13 5	33693/2 024	12.04.202 4	WP (C) - 11015/20 06	Y. DAS	C.O.	COURT NO. 17	Order Dtd. 2024- 04-10	WRIT BRANCH- 8	(Se at No- 43)
13 6	33694/2 024	12.04.202 4	BLAPL- 10919/20 23	M. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2024- 04-09	BAIL-1	(Se at No- 3)
13 7	33695/2 024	12.04.202 4	WP (C) - 8562/202 4	R. SAMAL	C.O.	COURT NO. 17	Order Dtd. 2024- 04-10	WRIT BRANCH- 5	(Se at No- 47)
13 8	33697/2 024	12.04.202 4	WP (C) - 5256/202 4	R.K. PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024- 04-09	WRIT BRANCH- 7	(Se at No- 44)
13 9	33698/2 024	12.04.202 4	BLAPL- 14097/20 23	H.K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2024- 04-09	BAIL-2	(Se at No- 12)
14 0	33699/2 024	12.04.202 4	WP (C) - 30705/20 11	D. RAY	C.O.	COURT NO. 11	Order Dtd. 2024- 04-09	WRIT BRANCH- 3	(Se at No- 12)
14 1	33700/2 024	12.04.202 4	WP (C) - 8485/202 4	A. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024- 04-10	WRIT BRANCH- 4	(Se at No- 27)
14 2	33701/2 024	12.04.202 4	BLAPL- 13696/20 23	B. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024- 04-09	BAIL-2	(Se at No- 7)
14 3	33702/2 024	12.04.202 4	WP (C) - 32621/20 11	S. C. DASH	C.O.	COURT NO. 11	Order Dtd. 2024- 04-09	WRIT BRANCH- 5	(Se at No- 22)
14 4	33703/2 024	12.04.202 4	WP (C) - 7948/202 4	B.K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024- 04-09	WRIT BRANCH- 5	(Se at No- 20)
14 5	33704/2 024	12.04.202 4	WP (C) - 8488/202 4	A. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024- 04-10	WRIT BRANCH- 4	(Se at No- 27)
14 6	33706/2 024	12.04.202 4	BLAPL- 11349/20	A.K. SWAIN	C.O.	COURT NO. 11	Order Dtd.		(Se at

			23				2024-04-09		No-27)
147	33707/2024	12.04.2024	WP (C) - 5586/2012	S. C. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-04-10	WRIT BRANCH-6	(Se at No-36)
148	33708/2024	12.04.2024	WP (C) - 8492/2024	A. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-04-10	WRIT BRANCH-4	(Se at No-27)
149	33709/2024	12.04.2024	WP (C) - 7950/2024	B.K.SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-04-09	WRIT BRANCH-5	(Se at No-20)
150	33710/2024	12.04.2024	WPC (OAC) - 483/2018	P.C. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-04-09	OA Branch	(Se at No-1)
151	33711/2024	12.04.2024	WP (C) - 8497/2024	A. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-04-10	WRIT BRANCH-4	(Se at No-27)
152	33712/2024	12.04.2024	WP (C) - 857/2012	K. K. NATH	C.O.	COURT NO. 11	Order Dtd. 2024-04-10	WRIT BRANCH-6	(Se at No-35)
153	33713/2024	12.04.2024	ABLAPL-12160/2023	S.K.DASH	C.O.	COURT NO. 11	Order Dtd. 2024-04-09	BAIL-2	(Se at No-10)
154	33714/2024	12.04.2024	WPC (OAC) - 415/2017	P.K. MISHRA	C.O.	COURT NO. 1		OA Branch	(Se at No-1)
155	33715/2024	12.04.2024	WP (C) - 8468/2024	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-10	WRIT BRANCH-4	(Se at No-27)
156	33716/2024	12.04.2024	WP (C) - 2366/2012	B. PANI	C.O.	COURT NO. 1	Order Dtd. 2024-04-10	WRIT BRANCH-2	(Se at No-8)
157	33717/2024	12.04.2024	WP (C) - 8464/2024	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-10	WRIT BRANCH-4	(Se at No-27)
158	33719/2024	12.04.2024	WP (C) - 5145/2012	S. C. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-04-10	WRIT BRANCH-1	(Se at No-30)
159	33720/2024	12.04.2024	CMP-	S.	C.O.	COURT	Order	WRIT	(Se

9	024	4	350/2024	CHOUDHURY		NO. 1	Dtd. 2024- 04-10	BRANCH- 1	at No- 30)
16 0	33721/2 024	12.04.202 4	CMP- 350/2024	S. MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2024- 04-10	WRIT BRANCH- 1	(Se at No- 30)
16 1	33722/2 024	12.04.202 4	WP (C) - 10774/20 18	M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 04-09	WRIT BRANCH (DIVISI ON BENCH- 2)	(Se at No- 113 )
16 2	33723/2 024	12.04.202 4	WP (C) - 10774/20 18	R.CH. ROUT	C.O.	COURT NO. 1		WRIT BRANCH (DIVISI ON BENCH- 2)	(Se at No- 113 )
16 3	33724/2 024	12.04.202 4	RPFAM- 180/2023	K. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2024- 04-10	FIRST APPEAL	(Se at No- 5)
16 4	33725/2 024	12.04.202 4	CMP- 170/2024	S. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024- 04-10	WRIT BRANCH- 7	(Se at No- 15)
16 5	33726/2 024	12.04.202 4	CRLMP- 520/2024	J.P. KAR	C.O.	COURT NO. 1	Order Dtd. 2024- 04-09	WRIT BRANCH- 6	(Se at No- 35)
16 6	33727/2 024	12.04.202 4	CMP- 679/2019	P. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024- 04-09	WRIT BRANCH- 7	(Se at No- 44)
16 7	33728/2 024	12.04.202 4	CRLMC- 523/2024	A. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024- 02-27		(Se at No- 44)
16 8	33729/2 024	12.04.202 4	CRLMP- 527/2024	S. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024- 04-10	WRIT BRANCH- 6	(Se at No- 35)
16 9	33730/2 024	12.04.202 4	CMP- 249/2024	L. K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 04-10	WRIT BRANCH- 8	(Se at No- 39)
17 0	33731/2 024	12.04.202 4	CRLMP- 530/2024	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024- 04-10	WRIT BRANCH- 6	(Se at No- 35)

17 1	33732/2 024	12.04.202 4	ITA- 65/2018	J.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 04-10		(Se at No- 35)
17 2	33733/2 024	12.04.202 4	CMP- 252/2024	K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024- 04-10	WRIT BRANCH- 8	(Se at No- 39)
17 3	33735/2 024	12.04.202 4	CRLMP- 531/2024	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024- 04-10	WRIT BRANCH- 6	(Se at No- 35)
17 4	33736/2 024	12.04.202 4	CMP- 252/2024	M. R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024- 04-10	WRIT BRANCH- 8	(Se at No- 39)
17 5	33737/2 024	12.04.202 4	ITA- 35/2018	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 04-10		(Se at No- 39)
17 6	33738/2 024	12.04.202 4	BLAPL- 4973/202 3	PANCHANAN PANIGRAHI, M/S. RAJIB RATH, S.S.RATH, Y.M.S.KRISH NA	C.O.	COURT NO. 1	Order Dtd. 2024- 04-09	BAIL-1	(Se at No- 5)
17 7	33739/2 024	12.04.202 4	CMP- 320/2024	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2024- 04-10	WRIT BRANCH- 1	(Se at No- 30)
17 8	33741/2 024	12.04.202 4	ITA- 32/2010	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 04-10	CIVIL REVISIO N	(Se at No- 4)
17 9	33742/2 024	12.04.202 4	BLAPL- 11754/20 23	S.K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2024- 02-02	BAIL-1	(Se at No- 5)
18 0	33744/2 024	12.04.202 4	WP (C) - 8012/202 4	M.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024- 04-09	WRIT BRANCH (DIVISI ON BENCH- 2)	(Se at No- 112 )
18 1	33745/2 024	12.04.202 4	CRLMP- 529/2024	L. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024- 04-10	WRIT BRANCH- 6	(Se at No- 35)
18 2	33746/2 024	12.04.202 4	CRLMP- 535/2024	H.K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2024-	WRIT BRANCH- 6	(Se at No-

							04-10		35)
183	33747/2024	12.04.2024	WP (C) - 8012/2024	K.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
184	33749/2024	12.04.2024	CRLMC-482/2024	S. K. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-07-01	CRIMINAL MISC	(Seat No-7)
185	33750/2024	12.04.2024	CRLMP-533/2024	ASISH KUMAR RAY	C.O.	COURT NO. 15	Order Dtd. 2024-04-10	WRIT BRANCH-6	(Seat No-35)
186	33751/2024	12.04.2024	CRLMC-848/2023	P. K. PANI	C.O.	COURT NO. 15	Order Dtd. 2024-04-09	CRIMINAL MISC	(Seat No-5)
187	33752/2024	12.04.2024	WP (C) - 3547/2024	B.K. PATI	C.O.	COURT NO. 15	Order Dtd. 2024-04-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
188	33754/2024	12.04.2024	WP (C) - 8012/2024	S.K.BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
189	33755/2024	12.04.2024	CRLMC-894/2024	D. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-04-23	CRIMINAL MISC	(Seat No-2)
190	33756/2024	12.04.2024	WP (C) - 8400/2024	BIRENDRA KUMAR PARDHI, C.G.C	C.O.	COURT NO. 15	Order Dtd. 2024-04-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
191	33757/2024	12.04.2024	CRLMC-892/2024	A. K. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-04-10	CRIMINAL MISC	(Seat No-2)
192	33758/2024	12.04.2024	WP (C) - 8417/2024	A.K.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-04-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
19	33759/2	12.04.202	WP (C) -	B.K. NANDA	C.O.	COURT	Order	WRIT	(Se



3	024	4	8330/2024			NO. 15	Dtd. 2024-04-10	BRANCH (DIVISION BENCH-2)	at No-115)
194	33760/2024	12.04.2024	CRLMC-2998/2022	G. SUNDARAY	C.O.	COURT NO. 15	Order Dtd. 2024-04-10	CRIMINAL MISC	(Seat No-6)
195	33761/2024	12.04.2024	WP (C) - 8452/2024	A. PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-04-10	WRIT BRANCH-4	(Seat No-27)
196	33762/2024	12.04.2024	BLAPL-2740/2023	BB ROUT	C.O.	COURT NO. 17	Order Dtd. 2024-04-10	BAIL-2	(Seat No-12)
197	33763/2024	12.04.2024	WP (C) - 8427/2024	P.K. PANI	C.O.	COURT NO. 17	Order Dtd. 2024-04-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
198	33764/2024	12.04.2024	WP (C) - 8481/2024	A. PANDA	C.O.	COURT NO. 17	Order Dtd. 2024-04-10	WRIT BRANCH-4	(Seat No-27)
199	33765/2024	12.04.2024	CRLMC-3616/2022	A. PARIDA	C.O.	COURT NO. 17	Order Dtd. 2024-04-10	CRIMINAL MISC	(Seat No-4)
200	33766/2024	12.04.2024	WP (C) - 8314/2024	A.K. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-04-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
201	33767/2024	12.04.2024	CRLMC-983/2024	S. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-04-10		(Seat No-115)
202	33768/2024	12.04.2024	WP (C) - 8449/2024	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 17	Order Dtd. 2024-04-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
203	33769/2024	12.04.2024	WP (C) - 7441/2024	J.D.MUDULI	C.O.	COURT NO. 20	Order Dtd. 2024-04-09	WRIT BRANCH-8	(Seat No-41)

204	33770/2024	12.04.2024	WP (C) - 8302/2024	A.K.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-04-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
205	33771/2024	12.04.2024	WP (C) - 8461/2024	PRADEEP KUMAR PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-04-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
206	33772/2024	12.04.2024	CRLMC-387/2024	M. R. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-04-10		(Seat No-116)
207	33773/2024	12.04.2024	WP (C) - 8129/2024	B.M.SARANGI	C.O.	COURT NO. 20	Order Dtd. 2024-04-09	WRIT BRANCH-8	(Seat No-42)
208	33774/2024	12.04.2024	WP (C) - 8466/2024	D. PARIDA	C.O.	COURT NO. 20	Order Dtd. 2024-04-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
209	33775/2024	12.04.2024	WP (C) - 8300/2024	A.K.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-04-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
210	33776/2024	12.04.2024	WP (C) - 8125/2024	B.M.SARANGI	C.O.	COURT NO. 20	Order Dtd. 2024-04-09	WRIT BRANCH-8	(Seat No-42)
211	33777/2024	12.04.2024	WP (C) - 8121/2024	B.M.SARANGI	C.O.	COURT NO. 20	Order Dtd. 2024-04-09	WRIT BRANCH-8	(Seat No-42)
212	33778/2024	12.04.2024	CRLMC-880/2024	M. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-04-10	CRIMINAL MISC	(Seat No-2)
213	33779/2024	12.04.2024	WP (C) - 8298/2024	A.K.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-04-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
21	33780/2	12.04.2024	WP (C) -	B.N.	C.O.	COURT	Order	WRIT	(Se

4	024	4	8525/2024	SHADANGI		NO. 20	Dtd. 2024-04-10	BRANCH (DIVISION BENCH-3)	at No-117)
215	33781/2024	12.04.2024	CRLMC-866/2024	A. K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-04-10	CRIMINAL MISC	(Seat No-2)
216	33782/2024	12.04.2024	WP (C) - 8295/2024	A.K.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-04-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
217	33783/2024	12.04.2024	WP (C) - 8111/2024	B.M.SARANGI	C.O.	COURT NO. 20	Order Dtd. 2024-04-09	WRIT BRANCH-8	(Seat No-42)
218	33785/2024	12.04.2024	CRLMC-822/2024	S. S. PATTANAIAK	C.O.	COURT NO. 20	Order Dtd. 2024-04-10	CRIMINAL MISC	(Seat No-2)
219	33786/2024	12.04.2024	WP (C) - 8530/2024	T.K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-04-10	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
220	33787/2024	12.04.2024	WP (C) - 8391/2024	S.M.SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-04-10	WRIT BRANCH-3	(Seat No-28)
221	33788/2024	12.04.2024	WP (C) - 8530/2024	D.K. JENA	C.O.	COURT NO. 20	Order Dtd. 2024-04-10	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
222	33789/2024	12.04.2024	WP (C) - 8294/2024	A.K.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-04-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
223	33790/2024	12.04.2024	CRLMC-774/2024	A. K. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-04-10	CRIMINAL MISC	(Seat No-3)
224	33791/2024	12.04.2024	WP (C) - 8389/2024	S.M.SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-	WRIT BRANCH-3	(Seat No-

							04-10		28)
22 5	33792/2 024	12.04.202 4	CRLMC- 666/2024	M. K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024- 07-01	CRIMINA L MISC	(Se at No- 1)
22 6	33793/2 024	12.04.202 4	WP (C) - 8289/202 4	A.K.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024- 04-10	WRIT BRANCH (DIVISI ON BENCH- 2)	(Se at No- 114 )
22 7	33794/2 024	12.04.202 4	WP (C) - 8565/202 4	PRATAP KUMAR BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024- 04-10	WRIT BRANCH (DIVISI ON BENCH- 3)	(Se at No- 117 )
22 8	33795/2 024	12.04.202 4	WP (C) - 5176/201 6	J. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024- 04-10	WRIT BRANCH (DIVISI ON BENCH- 2)	(Se at No- 115 )
22 9	33796/2 024	12.04.202 4	CRLMC- 603/2024	J. R. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024- 04-10	CRIMINA L MISC	(Se at No- 1)
23 0	33797/2 024	12.04.202 4	WP (C) - 8251/202 4	A.K.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024- 04-10	WRIT BRANCH (DIVISI ON BENCH- 2)	(Se at No- 114 )
23 1	33799/2 024	12.04.202 4	CRLMC- 885/2024	S. P. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024- 04-10	CRIMINA L MISC	(Se at No- 2)
23 2	33800/2 024	12.04.202 4	WP (C) - 8557/202 4	PRATAP KUMAR BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024- 04-10	WRIT BRANCH (DIVISI ON BENCH- 3)	(Se at No- 117 )
23 3	33801/2 024	12.04.202 4	CRLMC- 1083/202 4	P. K. DASH	C.O.	COURT NO. 15	Order Dtd. 2024- 04-09	CRIMINA L MISC	(Se at No- 6)
23 4	33802/2 024	12.04.202 4	WP (C) - 8775/202 4	D.SAMUEL	C.O.	COURT NO. 15	Order Dtd. 2024- 04-10	WRIT BRANCH (DIVISI ON BENCH-	(Se at No- 120 )

								3)	
23 5	33803/2 024	12.04.202 4	CRLA- 391/2021	A. SAHOO	C.O.	COURT NO. 5	Order Dtd. 9999- 12-31	CRIMINA L APPEAL	(Se at No- 5)
23 6	33804/2 024	12.04.202 4	WP (C) - 5847/201 5	U. KUMA	C.O.	COURT NO. 5	Order Dtd. 2024- 04-10	WRIT BRANCH (DIVISI ON BENCH- 1)	(Se at No- 108 )
23 7	33805/2 024	12.04.202 4	WP (C) - 8736/202 4	D.NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024- 04-10	WRIT BRANCH (DIVISI ON BENCH- 3)	(Se at No- 120 )
23 8	33806/2 024	12.04.202 4	CRLMC- 628/2024	G P. JENA	C.O.	COURT NO. 5	Order Dtd. 2024- 04-09	CRIMINA L MISC	(Se at No- 1)
23 9	33807/2 024	12.04.202 4	WP (C) - 8515/202 4	AKSHAYA KUMAR SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024- 04-10	WRIT BRANCH (DIVISI ON BENCH- 3)	(Se at No- 117 )
24 0	33808/2 024	12.04.202 4	CRLMC- 2795/202 3	C. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024- 04-10	CRIMINA L MISC	(Se at No- 3)
24 1	33809/2 024	12.04.202 4	WP (C) - 8388/202 4	S.M.SINGH	C.O.	COURT NO. 5	Order Dtd. 2024- 04-10	WRIT BRANCH- 3	(Se at No- 28)
24 2	33810/2 024	12.04.202 4	CRLA- 715/2021	M.R.MOHAPAT RA, MR.NIRANJAN PANDA	C.O.	COURT NO. 6	Order Dtd. 9999- 12-31	CRIMINA L APPEAL	(Se at No- 5)
24 3	33812/2 024	12.04.202 4	WP (C) - 8735/202 4	D.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024- 04-10	WRIT BRANCH (DIVISI ON BENCH- 3)	(Se at No- 120 )
24 4	33813/2 024	12.04.202 4	CRLMC- 2795/202 3	C. K. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024- 04-10	CRIMINA L MISC	(Se at No- 3)
24 5	33814/2 024	12.04.202 4	CRLA- 263/2024	R.B. MISHRA	C.O.	COURT NO. 5	Order Dtd. 9999-		(Se at No-

							12-31		3)
24 6	33815/2 024	12.04.202 4	CRLMC- 1151/202 4	D. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024- 04-23	CRIMINA L MISC	(Se at No- 7)
24 7	33816/2 024	12.04.202 4	WP (C) - 21859/20 21	P.K.MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024- 04-10	WRIT BRANCH (DIVISI ON BENCH- 2)	(Se at No- 116 )
24 8	33817/2 024	12.04.202 4	CRLMC- 1018/202 4	D. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024- 04-23	CRIMINA L MISC	(Se at No- 6)
24 9	33818/2 024	12.04.202 4	BLAPL- 954/2024	MK SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024- 04-10	BAIL-2	(Se at No- 12)
25 0	33819/2 024	12.04.202 4	BLAPL- 10863/20 23	G. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024- 04-09	BAIL-2	(Se at No- 10)
25 1	33820/2 024	12.04.202 4	BLAPL- 213/2024	BR DALAI	C.O.	COURT NO. 17	Order Dtd. 2024- 04-10	BAIL-2	(Se at No- 11)
25 2	33821/2 024	12.04.202 4	WP (C) - 8385/202 4	S.M.SINGH	C.O.	COURT NO. 17	Order Dtd. 2024- 04-10	WRIT BRANCH- 3	(Se at No- 28)
25 3	33822/2 024	12.04.202 4	WP (C) - 19820/20 14	P.C.DAS	C.O.	COURT NO. 17	Order Dtd. 2024- 04-10	WRIT BRANCH (DIVISI ON BENCH- 1)	(Se at No- 105 )
25 4	33823/2 024	12.04.202 4	JCRLA- 19/2017	H.K. DASH	C.O.	COURT NO. 5	Order Dtd. 2024- 04-09	CRIMINA L APPEAL	(Se at No- 5)
25 5	33824/2 024	12.04.202 4	BLAPL- 72/2024	P SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024- 04-10	BAIL-1	(Se at No- 5)
25 6	33825/2 024	12.04.202 4	CRLMC- 4788/202 3	J. P. KAR	C.O.	COURT NO. 17	Order Dtd. 2024- 04-10	CRIMINA L MISC	(Se at No- 3)
25 7	33826/2 024	12.04.202 4	WP (C) - 8384/202	S.M.SINGH	C.O.	COURT NO. 17	Order Dtd.	WRIT BRANCH-	(Se at

			4				2024-04-10	3	No-28)
258	33827/2024	12.04.2024	CRLA-254/2024	A. PATTANAIK	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-10)
259	33828/2024	12.04.2024	BLAPL-2609/2024	SP SAHO	C.O.	COURT NO. 5	Order Dtd. 2024-04-09		(Se at No-10)
260	33830/2024	12.04.2024	CRLMC-4616/2023	P. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-04-10		(Se at No-10)
261	33831/2024	12.04.2024	WP (C) - 8381/2024	S.M.SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-04-10	WRIT BRANCH-3	(Se at No-28)
262	33832/2024	12.04.2024	WP (C) - 43031/2023	M.BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-04-10	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-114)
263	33833/2024	12.04.2024	BLAPL-6322/2022	P. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-04-29	BAIL-2	(Se at No-9)
264	33834/2024	12.04.2024	BLAPL-2436/2024	RK MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-04-09		(Se at No-9)
265	33836/2024	12.04.2024	CRLMC-3172/2019	A. PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-04-09	CRIMINAL MISC	(Se at No-5)
266	33837/2024	12.04.2024	WP (C) - 8374/2024	D.K.SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-04-10	WRIT BRANCH-3	(Se at No-28)
267	33838/2024	12.04.2024	CRLA-182/2024	M.R. SAHOO	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-10)
268	33839/2024	12.04.2024	BLAPL-1559/2024	MR BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-04-09		(Se at No-10)
269	33840/2024	12.04.2024	WP (C) - 19674/2021	B.DAS	C.O.	COURT NO. 5	Order Dtd. 2024-	WRIT BRANCH (DIVISI	(Se at No-

							04-10	ON BENCH-2)	110)
270	33842/2024	12.04.2024	CRLMC-893/2024	D. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-04-23	CRIMINAL MISC	(Seat No-2)
271	33843/2024	12.04.2024	JCRLA-54/2018	S.P. SAMANTA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-4)
272	33844/2024	12.04.2024	WP (C) - 8479/2024	YASHABANTA DAS	C.O.	COURT NO. 20	Order Dtd. 2024-04-10	WRIT BRANCH-4	(Seat No-27)
273	33845/2024	12.04.2024	BLAPL-872/2024	S BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-04-09		(Seat No-27)
274	33846/2024	12.04.2024	WP (C) - 8479/2024	YASHABANTA DAS	C.O.	COURT NO. 20	Order Dtd. 2024-04-10	WRIT BRANCH-4	(Seat No-27)
275	33847/2024	12.04.2024	WP (C) - 10479/2014	U.KAMA	C.O.	COURT NO. 20	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION ON BENCH-1)	(Seat No-107)
276	33848/2024	12.04.2024	BLAPL-859/2024	S BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-04-09		(Seat No-107)
277	33849/2024	12.04.2024	WP (C) - 7840/2024	R.K.DEHURY	C.O.	COURT NO. 20	Order Dtd. 2024-04-09	WRIT BRANCH-4	(Seat No-46)
278	33850/2024	12.04.2024	BLAPL-2596/2024	PS DAS	C.O.	COURT NO. 17	Order Dtd. 2024-04-09		(Seat No-46)
279	33851/2024	12.04.2024	WP (C) - 5609/2024	P.K.SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-04-09	WRIT BRANCH-3	(Seat No-12)
280	33852/2024	12.04.2024	BLAPL-1719/2024	T BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-04-10	BAIL-2	(Seat No-8)
28	33853/2	12.04.2024	WP (C) -	J.D.MUDULI	C.O.	COURT	Order	WRIT	(Se



1	024	4	7435/2024			NO. 20	Dtd. 2024-04-09	BRANCH-8	at No-41)
282	33854/2024	12.04.2024	WP (C) - 6493/2024	D.SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-04-09	WRIT BRANCH-4	(Se at No-37)
283	33855/2024	12.04.2024	WP (C) - 7978/2024	R.R.DAS	C.O.	COURT NO. 20	Order Dtd. 2024-04-08	WRIT BRANCH-5	(Se at No-20)
284	33856/2024	12.04.2024	WP (C) - 7978/2024	S.K.NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-04-08	WRIT BRANCH-5	(Se at No-20)
285	33857/2024	12.04.2024	WP (C) - 17432/2023	P.K.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-04-10	WRIT BRANCH-6	(Se at No-25)
286	33858/2024	12.04.2024	WP (C) - 23415/2023	S.DAS	C.O.	COURT NO. 20	Order Dtd. 2024-04-09	WRIT BRANCH-3	(Se at No-51)
287	33859/2024	12.04.2024	WP (C) - 23415/2023	A.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-04-09	WRIT BRANCH-3	(Se at No-51)
288	33860/2024	12.04.2024	WP (C) - 37350/2023	S.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-04-10	WRIT BRANCH-5	(Se at No-53)
289	33861/2024	12.04.2024	WP (C) - 38549/2023	S.C.PANI	C.O.	COURT NO. 20	Order Dtd. 2024-03-27	WRIT BRANCH-1	(Se at No-30)
290	33862/2024	12.04.2024	ABLAPL-9865/2019	A.K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2019-12-12	BAIL-2	(Se at No-11)
291	33863/2024	12.04.2024	ABLAPL-9323/2019	S. PATTNAIK	C.O.	COURT NO. 7	Order Dtd. 2021-08-09	BAIL-2	(Se at No-17)
292	33864/2024	12.04.2024	ABLAPL-9323/2019	H.N.MOHAPATRA	C.O.	COURT NO. 7	Order Dtd. 2021-08-09	BAIL-2	(Se at No-17)
293	33865/2024	12.04.2024	ABLAPL-3149/2020	B. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-05-05	CRIMINAL MISC	(Se at No-14)

29 4	33866/2 024	12.04.202 4	ABLAPL- 4926/202 2	T.K. BARIK	C.O.	COURT NO. 7	Order Dtd. 2024- 04-10	BAIL-1	(Se at No- 1)
29 5	33867/2 024	12.04.202 4	ABLAPL- 4926/202 2	SIDHARTHA MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024- 04-10	BAIL-1	(Se at No- 1)
29 6	33868/2 024	12.04.202 4	ABLAPL- 9009/202 2	KIRTAN DANG	C.O.	COURT NO. 7	Order Dtd. 2024- 04-10	BAIL-1	(Se at No- 5)
29 7	33869/2 024	12.04.202 4	ABLAPL- 13977/20 23	LAMBODOR ACHARI	C.O.	COURT NO. 7	Order Dtd. 2024- 04-10	BAIL-1	(Se at No- 1)
29 8	33870/2 024	12.04.202 4	ABLAPL- 15260/20 23	M.M. NAIK	C.O.	COURT NO. 7	Order Dtd. 2024- 04-10	BAIL-2	(Se at No- 7)
29 9	33871/2 024	12.04.202 4	RSA- 43/2024	A.K. PARIDA	C.O.	COURT NO. 7	Order Dtd. 2024- 04-10	SECOND APPEAL	(Se at No- 4)
30 0	33872/2 024	12.04.202 4	WP (C) - 12070/20 23	SIDHESWAR MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2023- 04-25	WRIT BRANCH (DIVISI ON BENCH- 1)	(Se at No- 101 )
30 1	33873/2 024	12.04.202 4	CONTC- 10192/20 23	S.K. BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024- 04-10	CONTEMP T	(Se at No- 7)
30 2	33874/2 024	12.04.202 4	CONTC- 10193/20 23	S.K. BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024- 04-10	CONTEMP T	(Se at No- 7)
30 3	33875/2 024	12.04.202 4	WP (C) - 4974/202 4	PRAJIT KUMAR PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2024- 04-10	WRIT BRANCH- 4	(Se at No- 38)
30 4	33876/2 024	12.04.202 4	WP (C) - 8297/202 4	A.K. PANDA	C.O.	COURT NO. 7	Order Dtd. 2024- 04-10	WRIT BRANCH- 2	(Se at No- 9)
30 5	33877/2 024	12.04.202 4	WP (C) - 8165/202 4	A.K. JATI	C.O.	COURT NO. 7	Order Dtd. 2024- 04-10	WRIT BRANCH- 8	(Se at No- 42)
30	33878/2	12.04.202	CRLA-	UNMESH	C.O.	COURT	Order	CRIMINA	(Se

6	024	4	54/2023	CHANDRA JENA		NO. 7	Dtd. 2024- 08-01	L APPEAL	at No- 9)
30 7	33879/2 024	12.04.202 4	WP (C) - 8425/202 4	N. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024- 04-10	WRIT BRANCH (DIVISI ON BENCH- 2)	(Se at No- 116 )
30 8	33880/2 024	12.04.202 4	WP (C) - 8408/202 4	B.B. MALLICK	C.O.	COURT NO. 7	Order Dtd. 2024- 04-10	WRIT BRANCH (DIVISI ON BENCH- 2)	(Se at No- 116 )
30 9	33881/2 024	12.04.202 4	WP (C) - 8323/202 4	K.P. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024- 04-10	WRIT BRANCH- 3	(Se at No- 28)
31 0	33882/2 024	12.04.202 4	CRLA- 234/2024	S. BISWAL	C.O.	COURT NO. 5	Order Dtd. 9999- 12-31	CRIMINA L APPEAL	(Se at No- 10)
31 1	33884/2 024	12.04.202 4	WP (C) - 8654/202 4	P. PANDA	C.O.	COURT NO. 5	Order Dtd. 2024- 04-10	WRIT BRANCH- 6	(Se at No- 24)
31 2	33885/2 024	12.04.202 4	WP (C) - 8654/202 4	B. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024- 04-10	WRIT BRANCH- 6	(Se at No- 24)
31 3	33886/2 024	12.04.202 4	WP (C) - 8333/202 4	P.K. MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024- 04-10	WRIT BRANCH- 3	(Se at No- 28)
31 4	33887/2 024	12.04.202 4	MATA- 119/2022	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2024- 05-08	FIRST APPEAL	(Se at No- 1)
31 5	33888/2 024	12.04.202 4	CRLREV- 119/2024	G. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024- 04-10	CRIMINA L REVISIO N	(Se at No- 4)
31 6	33889/2 024	12.04.202 4	CRLREV- 119/2024	SANTOSH KUMAR NANDA	C.O.	COURT NO. 1	Order Dtd. 2024- 04-10	CRIMINA L REVISIO N	(Se at No- 4)
31 7	33890/2 024	12.04.202 4	CRLREV- 3/2024	G. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024- 04-24		(Se at No- 4)

318	33891/2024	12.04.2024	CONTC-9260/2023	G. SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2024-04-10	CONTEMP T	(Se at No-7)
319	33892/2024	12.04.2024	WP (C) - 6212/2024	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 6	Order Dtd. 2024-04-10	WRIT BRANCH-2	(Se at No-6)
320	33893/2024	12.04.2024	WP (C) - 4189/2024	B.K. SETHI	C.O.	COURT NO. 16	Order Dtd. 2024-04-29	WRIT BRANCH-3	(Se at No-13)
321	33894/2024	12.04.2024	WP (C) - 12197/2015	S.K. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-04-10	WRIT BRANCH-3	(Se at No-14)
322	33895/2024	12.04.2024	LAA-32/2021	G.D. SINGH	C.O.	COURT NO. 16	Order Dtd. 2024-04-22	FIRST APPEAL	(Se at No-6)
323	33896/2024	12.04.2024	LAA-29/2019	S.P. SAHOO	C.O.	DR (J)	Order Dtd. 2024-04-29	FIRST APPEAL	(Se at No-5)
324	33897/2024	12.04.2024	LAA-98/2018	T.K. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-05-06	FIRST APPEAL	(Se at No-4)
325	33898/2024	12.04.2024	MATA-69/2020	A. SUNDARAY	C.O.	COURT NO. 16	Order Dtd. 2024-04-09	FIRST APPEAL	(Se at No-1)
326	33899/2024	12.04.2024	MATA-137/2022	S.K. BISWAL	C.O.	COURT NO. 22		FIRST APPEAL	(Se at No-1)
327	33900/2024	12.04.2024	WP (C) - 18251/2018	R.CH. ROUT	C.O.	COURT NO. 22		WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
328	33901/2024	12.04.2024	WP (C) - 18250/2018	R.CH. ROUT	C.O.	COURT NO. 22	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
329	33902/2024	12.04.2024	BLAPL-2111/2024	J PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2024-04-10		(Se at No-101)

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330	33903/2024	12.04.2024	BLAPL-2134/2024	AK ROUT	C.O.	COURT NO. 22	Order Dtd. 2024-04-10	BAIL-1	(Se at No-5)
331	33904/2024	12.04.2024	BLAPL-841/2024	RK MISHRA	C.O.	COURT NO. 22	Order Dtd. 2024-04-10		(Se at No-5)
332	33905/2024	12.04.2024	BLAPL-3141/2024	S SAMAL	C.O.	COURT NO. 22	Order Dtd. 2024-04-10	BAIL-2	(Se at No-11)
333	33906/2024	12.04.2024	WP(C)-18249/2018	R.CH. ROUT	C.O.	COURT NO. 22	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
334	33907/2024	12.04.2024	BLAPL-3024/2024	N SAHOO	C.O.	COURT NO. 22	Order Dtd. 2024-04-10	BAIL-1	(Se at No-4)
335	33908/2024	12.04.2024	WP(C)-17061/2018	M. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-106)
336	33909/2024	12.04.2024	BLAPL-1916/2024	GR PATRA	C.O.	COURT NO. 22	Order Dtd. 2024-04-10		(Se at No-106)
337	33910/2024	12.04.2024	MACA-522/2023	S BARIK	C.O.	COURT NO. 22	Order Dtd. 2024-04-09	MISC. APPEAL SEC.	(Se at No-1)
338	33911/2024	12.04.2024	WP(C)-18234/2018	R.CH. ROUT	C.O.	COURT NO. 22	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
339	33912/2024	12.04.2024	BLAPL-1360/2024	SK BISWAL	C.O.	COURT NO. 22	Order Dtd. 2024-04-10		(Se at No-101)
340	33913/2024	12.04.2024	WP(C)-17061/2018	R.CH. ROUT	C.O.	COURT NO. 22	Order Dtd. 2024-	WRIT BRANCH (DIVISI	(Se at No-

							04-09	ON BENCH- 1)	106 )
34 1	33914/2 024	12.04.202 4	WP (C) - 18248/20 18	R.CH. ROUT	C.O.	COURT NO. 22	Order Dtd. 2024- 04-09	WRIT BRANCH (DIVISI ON BENCH- 1)	(Se at No- 101 )
34 2	33915/2 024	12.04.202 4	BLAPL- 1524/202 4	JR NAYAK	C.O.	COURT NO. 22	Order Dtd. 2024- 04-10		(Se at No- 101 )
34 3	33916/2 024	12.04.202 4	BLAPL- 1804/202 4	R SAMAL	C.O.	COURT NO. 22	Order Dtd. 2024- 04-10		(Se at No- 101 )
34 4	33917/2 024	12.04.202 4	MACA- 522/2023	N. ROUT	C.O.	COURT NO. 22	Order Dtd. 2024- 04-09	MISC. APPEAL SEC.	(Se at No- 1)
34 5	33919/2 024	12.04.202 4	MACA- 522/2023	N.K. SATAPATHY	C.O.	COURT NO. 22	Order Dtd. 2024- 04-09	MISC. APPEAL SEC.	(Se at No- 1)
34 6	33920/2 024	12.04.202 4	MATA- 38/2024	J.M. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 05-02		(Se at No- 1)
34 7	33921/2 024	12.04.202 4	WP (C) - 3818/202 4	R.CH. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 02-23	WRIT BRANCH- 8	(Se at No- 42)
34 8	33922/2 024	12.04.202 4	CRLREV- 3/2024	S.K. NANDA	C.O.	COURT NO. 6	Order Dtd. 2024- 04-24		(Se at No- 42)
34 9	33923/2 024	12.04.202 4	WP (C) - 33003/20 20	P. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024- 04-09	WRIT BRANCH- 7	(Se at No- 44)
35 0	33924/2 024	12.04.202 4	WP (C) - 33003/20 20	A. DAS	C.O.	COURT NO. 6	Order Dtd. 2024- 04-09	WRIT BRANCH- 7	(Se at No- 44)
35 1	33925/2 024	12.04.202 4	WP (C) - 33003/20 20	S. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024- 04-09	WRIT BRANCH- 7	(Se at No- 44)

35 2	33926/2 024	12.04.202 4	WP (C) - 8373/202 4	S. MITRA	C.O.	COURT NO. 6	Order Dtd. 2024- 04-10	WRIT BRANCH (DIVISI ON BENCH- 2)	(Se at No- 115 )
35 3	33927/2 024	12.04.202 4	WP (C) - 41311/20 23	S.K. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024- 04-09	WRIT BRANCH- 1	(Se at No- 2)
35 4	33928/2 024	12.04.202 4	WP (C) - 18762/20 15	H.K. MOHANTA	C.O.	COURT NO. 10	Order Dtd. 2024- 05-01	WRIT BRANCH- 8	(Se at No- 39)
35 5	33929/2 024	12.04.202 4	MACA- 874/2019	J.R. DAS	C.O.	COURT NO. 10	Order Dtd. 2024- 04-09	MISC. APPEAL SEC.	(Se at No- 7)
35 6	33930/2 024	12.04.202 4	MACA- 875/2019	B.R. SENAPATI	C.O.	COURT NO. 10	Order Dtd. 2024- 04-09	MISC. APPEAL SEC.	(Se at No- 7)
35 7	33931/2 024	12.04.202 4	MACA- 240/2016	B.R. SENAPATI	C.O.	COURT NO. 10	Order Dtd. 2024- 04-09	MISC. APPEAL SEC.	(Se at No- 4)
35 8	33932/2 024	12.04.202 4	MACA- 875/2019	J.R. DAS	C.O.	COURT NO. 10	Order Dtd. 2024- 04-09	MISC. APPEAL SEC.	(Se at No- 7)
35 9	33933/2 024	12.04.202 4	MACA- 240/2016	R.K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024- 04-09	MISC. APPEAL SEC.	(Se at No- 4)
36 0	33934/2 024	12.04.202 4	MACA- 1105/202 3	S. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024- 04-09	MISC. APPEAL SEC.	(Se at No- 9)
36 1	33935/2 024	12.04.202 4	MACA- 1105/202 3	J. DEHURY	C.O.	COURT NO. 10	Order Dtd. 2024- 04-09	MISC. APPEAL SEC.	(Se at No- 9)
36 2	33936/2 024	12.04.202 4	MACA- 209/2022	L.D. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024- 04-09	MISC. APPEAL SEC.	(Se at No- 6)
36 3	33937/2 024	12.04.202 4	MACA- 925/2023	M. MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024- 04-09	MISC. APPEAL SEC.	(Se at No- 1)
36	33938/2	12.04.202	MACA-	P.B. SINGH	C.O.	COURT	Order	MISC.	(Se

4	024	4	970/2017			NO. 10	Dtd. 2024- 04-09	APPEAL SEC.	at No- 7)
36 5	33939/2 024	12.04.202 4	CRLMC- 3773/202 3	GAGAN ROUT	C.O.	COURT NO. 15	Order Dtd. 2024- 03-04	CRIMINA L MISC	(Se at No- 4)
36 6	33940/2 024	12.04.202 4	MACA- 970/2017	S.R. OJHA	C.O.	COURT NO. 15	Order Dtd. 2024- 04-09	MISC. APPEAL SEC.	(Se at No- 7)
36 7	33941/2 024	12.04.202 4	WP (C) - 8241/202 4	P.N. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024- 04-10	WRIT BRANCH (DIVISI ON BENCH- 2)	(Se at No- 114 )
36 8	33942/2 024	12.04.202 4	WP (C) - 4546/202 4	M. NAIK	C.O.	COURT NO. 15	Order Dtd. 2024- 04-10	WRIT BRANCH (DIVISI ON BENCH- 3)	(Se at No- 120 )
36 9	33943/2 024	12.04.202 4	WP (C) - 39267/20 23	M. NAIK	C.O.	COURT NO. 15	Order Dtd. 2024- 04-10	WRIT BRANCH (DIVISI ON BENCH- 3)	(Se at No- 121 )
37 0	33944/2 024	12.04.202 4	WP (C) - 8564/202 4	T.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 9999- 12-31	WRIT BRANCH (DIVISI ON BENCH- 3)	(Se at No- 117 )
37 1	33945/2 024	12.04.202 4	BLAPL- 1199/202 4	H SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 04-10		(Se at No- 117 )
37 2	33946/2 024	12.04.202 4	WP (C) - 6946/202 4	T. BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 04-10	WRIT BRANCH (DIVISI ON BENCH- 1)	(Se at No- 101 )
37 3	33947/2 024	12.04.202 4	BLAPL- 3209/202 4	LD SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 04-10	BAIL-2	(Se at No- 7)
37 4	33948/2 024	12.04.202 4	BLAPL- 3208/202	MR SAHOO	C.O.	COURT NO. 2	Order Dtd.	BAIL-2	(Se at



			4			OLD	2024-04-10		No-10)
375	33949/2024	12.04.2024	BLAPL-3207/2024	R BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-10	BAIL-2	(Se at No-10)
376	33950/2024	12.04.2024	WP (C) - 8277/2024	A.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRANCH-2	(Se at No-9)
377	33951/2024	12.04.2024	BLAPL-3202/2024	SK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-10		(Se at No-9)
378	33952/2024	12.04.2024	WP (C) - 8360/2024	S.K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Se at No-28)
379	33953/2024	12.04.2024	BLAPL-3195/2024	M NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-10		(Se at No-28)
380	33954/2024	12.04.2024	WP (C) - 8502/2024	J.P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-10	WRIT BRANCH-5	(Se at No-47)
381	33955/2024	12.04.2024	BLAPL-3206/2024	PS DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-10		(Se at No-47)
382	33956/2024	12.04.2024	BLAPL-3192/2024	BB ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-10	BAIL-2	(Se at No-10)
383	33957/2024	12.04.2024	BLAPL-3196/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-10	BAIL-1	(Se at No-3)
384	33958/2024	12.04.2024	WP (C) - 7226/2023	S.P. SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRANCH-7	(Se at No-48)
385	33959/2024	12.04.2024	BLAPL-3194/2024	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-10		(Se at No-48)
386	33962/2024	12.04.2024	CRLA-280/2024	TARA PRASAD MOHAPATRA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-10)
38	33963/2	12.04.2024	CRLREV-	B. MOHANTY	C.O.	COURT	Order	CRIMINAL	(Se

7	024	4	84/2021			NO. 5	Dtd. 2024- 03-28	L REVISIO N	at No- 2)
38 8	33965/2 024	12.04.202 4	BLAPL- 178/2024	PK MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024- 04-10	BAIL-2	(Se at No- 9)
38 9	33967/2 024	12.04.202 4	CRLMC- 863/2024	J. PRADHAN	C.O.	COURT NO. 5	Order Dtd. 2024- 04-10	CRIMINA L MISC	(Se at No- 2)
39 0	33968/2 024	12.04.202 4	CRLMC- 836/2024	B.K.DAS	C.O.	COURT NO. 5	Order Dtd. 2024- 04-10	CRIMINA L MISC	(Se at No- 2)
39 1	33969/2 024	12.04.202 4	CRLMC- 868/2024	J. PRADHAN	C.O.	COURT NO. 5	Order Dtd. 2024- 04-10	CRIMINA L MISC	(Se at No- 2)
39 2	33970/2 024	12.04.202 4	CRLMC- 875/2024	S. PANI	C.O.	COURT NO. 5	Order Dtd. 2024- 04-10	CRIMINA L MISC	(Se at No- 2)
39 3	33971/2 024	12.04.202 4	CRLMC- 940/2024	S.K.BHANJAD EO	C.O.	COURT NO. 5	Order Dtd. 2024- 04-10		(Se at No- 2)
39 4	33972/2 024	12.04.202 4	CRLMC- 946/2024	B. SINGH	C.O.	COURT NO. 5	Order Dtd. 2024- 04-10		(Se at No- 2)
39 5	33973/2 024	12.04.202 4	CRLMC- 955/2024	A.K.NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024- 04-10		(Se at No- 2)
39 6	33974/2 024	12.04.202 4	CRLMC- 981/2024	S.K.SAHU	C.O.	COURT NO. 5	Order Dtd. 2024- 04-10		(Se at No- 2)
39 7	33975/2 024	12.04.202 4	JCRLA- 57/2012	D. PRADHAN	C.O.	COURT NO. 5	Order Dtd. 2024- 03-28	CRIMINA L APPEAL	(Se at No- 11)
39 8	33976/2 024	12.04.202 4	CRLMC- 572/2021	B.K.DAS	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024- 04-10	CRIMINA L MISC	(Se at No- 6)
39 9	33977/2 024	12.04.202 4	CRLA- 9/2012	C.K. BARIK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024- 03-28	CRIMINA L APPEAL	(Se at No- 4)

400	33978/2024	12.04.2024	CRLMC-4449/2023	M.K.PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-10	CRIMINAL MISC	(Seat No-4)
401	33979/2024	12.04.2024	CRLA-9/2012	D. PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-28	CRIMINAL APPEAL	(Seat No-4)
402	33981/2024	12.04.2024	CRLMC-5211/2023	M.R.BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-04-10	CRIMINAL MISC	(Seat No-5)
403	33982/2024	12.04.2024	JCRLA-69/2008	A. SUNDARAY	C.O.	COURT NO. 15	Order Dtd. 2024-01-29	CRIMINAL APPEAL	(Seat No-8)
404	33984/2024	12.04.2024	CRLMC-431/2024	S.K.BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-04-10	CRIMINAL MISC	(Seat No-7)
405	33985/2024	12.04.2024	JCRLA-44/2005	M.K. PANI	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	CRIMINAL APPEAL	(Seat No-6)
406	33987/2024	12.04.2024	CRLMC-753/2024	A.K.BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-04-10	CRIMINAL MISC	(Seat No-3)
407	33988/2024	12.04.2024	JCRLA-14/2021	MR. BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 15	Judgement Dtd. 2024-03-28	CRIMINAL APPEAL	(Seat No-9)
408	33990/2024	12.04.2024	ABLAPL-15346/2023	SATYANARAYAN MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-04-10	BAIL-1	(Seat No-2)
409	33992/2024	12.04.2024	WP (C) - 8445/2024	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Seat No-27)
410	33993/2024	12.04.2024	WP (C) - 8413/2024	S. SATPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-04-10	WRIT BRANCH-4	(Seat No-27)
411	33995/2024	12.04.2024	WP (C) - 8478/2024	T. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-04-10	WRIT BRANCH-4	(Seat No-27)
412	33996/2024	12.04.2024	WP (C) - 22407/2018	B.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-	WRIT BRANCH-6	(Seat No-

							04-09		36)
413	33998/2024	12.04.2024	WP (C) - 23627/2021	S. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	WRIT BRANCH-6	(Se at No-26)
414	34000/2024	12.04.2024	WP (C) - 23627/2021	P.N. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	WRIT BRANCH-6	(Se at No-26)
415	34001/2024	12.04.2024	WP (C) - 3951/2022	S. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-04-08	WRIT BRANCH-4	(Se at No-37)
416	34003/2024	12.04.2024	WP (C) - 35025/2023	B. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-04-08	WRIT BRANCH-3	(Se at No-12)
417	34004/2024	12.04.2024	WP (C) - 24254/2022	T. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-04-10	WRIT BRANCH-7	(Se at No-5)
418	34005/2024	12.04.2024	WP (C) - 8285/2024	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	WRIT BRANCH-2	(Se at No-9)
419	34007/2024	12.04.2024	WP (C) - 8707/2024	S.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-15	WRIT BRANCH-7	(Se at No-10)
420	34009/2024	12.04.2024	WP (C) - 8514/2024	SURENDRA KUMAR GARTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRANCH-5	(Se at No-47)
421	34010/2024	12.04.2024	WP (C) - 8508/2024	SURENDRA KUMAR GARTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRANCH-5	(Se at No-47)
422	34012/2024	12.04.2024	WP (C) - 8450/2024	SURENDRA KUMAR GARTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRANCH-4	(Se at No-27)
423	34014/2024	12.04.2024	WP (C) - 8387/2024	N.CH. SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRANCH-3	(Se at No-28)
424	34015/2024	12.04.2024	WP (C) - 2203/2024	B.K. DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-10	WRIT BRANCH-6	(Se at No-16)
425	34017/2024	12.04.2024	ABLAPL-1776/202	G.SUNDARA	C.O.	COURT NO. 2	Order Dtd.	BAIL-1	(Se at

			4			OLD	2024-04-06		No-3)
426	34018/2024	12.04.2024	WP (C) - 2434/2024	N.K. SEN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-10	WRIT BRANCH-8	(Se at No-40)
427	34019/2024	12.04.2024	ABLAPL-1774/2024	G.SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06	BAIL-1	(Se at No-3)
428	34020/2024	12.04.2024	BLAPL-10073/2023	R.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	BAIL-2	(Se at No-7)
429	34022/2024	12.04.2024	ABLAPL-3123/2024	T.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	BAIL-2	(Se at No-11)
430	34023/2024	12.04.2024	WP (C) - 8705/2024	SHASHIBHUSAN BISWAL, S.RAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-10	WRIT BRANCH-7	(Se at No-10)
431	34025/2024	12.04.2024	ABLAPL-3188/2024	P.S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-10		(Se at No-10)
432	34026/2024	12.04.2024	WP (C) - 32507/2020	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRANCH-8	(Se at No-40)
433	34027/2024	12.04.2024	ABLAPL-1994/2024	B.R.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09		(Se at No-40)
434	34029/2024	12.04.2024	WP (C) - 17180/2023	J.D. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRANCH-3	(Se at No-13)
435	34030/2024	12.04.2024	ABLAPL-2794/2024	S.P.MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09		(Se at No-13)
436	34031/2024	12.04.2024	WP (C) - 17180/2023	K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRANCH-3	(Se at No-13)
437	34033/2024	12.04.2024	ABLAPL-3061/2024	G.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-09		(Se at No-13)
43	34034/2	12.04.202	WP (C) -	P.CH. DAS	C.O.	COURT	Order	WRIT	(Se

8	024	4	40702/2023			NO. 2	Dtd. 2024-04-08	BRANCH-2	at No-34)
439	34035/2024	12.04.2024	ABLAPL-3060/2024	G.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-09		(Se at No-34)
440	34037/2024	12.04.2024	ABLAPL-3077/2024	G.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	BAIL-1	(Se at No-6)
441	34038/2024	12.04.2024	ABLAPL-1079/2024	G.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-10		(Se at No-6)
442	34039/2024	12.04.2024	ABLAPL-3154/2024	M.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-10		(Se at No-6)
443	34040/2024	12.04.2024	ABLAPL-3164/2024	B.K.DASH	C.O.	COURT NO. 2	Order Dtd. 2024-04-10	BAIL-1	(Se at No-6)
444	34041/2024	12.04.2024	FAO-395/2023	M.M. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	MISC. APPEAL SEC.	(Se at No-9)
445	34042/2024	12.04.2024	FAO-395/2023	S.K. PARDHAN	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	MISC. APPEAL SEC.	(Se at No-9)
446	34043/2024	12.04.2024	ABLAPL-3100/2024	B.B.ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-04-09		(Se at No-9)
447	34044/2024	12.04.2024	WP (C) - 15532/2018	M.M. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-04-06		(Se at No-9)
448	34045/2024	12.04.2024	ABLAPL-1970/2024	R.C.MOHARAN A	C.O.	COURT NO. 2	Order Dtd. 2024-04-10		(Se at No-9)
449	34046/2024	12.04.2024	WP (C) - 15532/2018	S.K. PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-04-06		(Se at No-9)
450	34047/2024	12.04.2024	BLAPL-2445/2024	A..K.RANA	C.O.	COURT NO. 2	Order Dtd. 2024-04-10		(Se at No-9)

45 1	34048/2 024	12.04.202 4	BLAPL- 1792/202 4	M.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024- 04-10		(Se at No- 9)
45 2	34049/2 024	12.04.202 4	BLAPL- 954/2024	B.S.SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024- 04-10	BAIL-2	(Se at No- 12)
45 3	34050/2 024	12.04.202 4	WPC (OA) - 731/2018	K.K. NATH	C.O.	COURT NO. 2	Order Dtd. 2024- 04-10	OA Branch	(Se at No- 1)
45 4	34051/2 024	12.04.202 4	WPC (OAC) - 3086/201 7	M/S SARAT CHANDRA DASH	C.O.	COURT NO. 2	Order Dtd. 2024- 04-08	OA Branch	(Se at No- 1)
45 5	34052/2 024	12.04.202 4	ABLAPL- 3086/202 4	KARMA DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 04-09	BAIL-1	(Se at No- 5)
45 6	34053/2 024	12.04.202 4	WPC (OAC) - 3378/201 7	S.N. JENA	C.O.	COURT NO. 2	Order Dtd. 2024- 04-08	OA Branch	(Se at No- 1)
45 7	34054/2 024	12.04.202 4	WPC (OAC) - 3645/201 7	S.N. JENA	C.O.	COURT NO. 2	Order Dtd. 2024- 04-08	OA Branch	(Se at No- 1)
45 8	34055/2 024	12.04.202 4	WPC (OAC) - 3790/201 7	S.N. JENA	C.O.	COURT NO. 2	Order Dtd. 2024- 04-08	OA Branch	(Se at No- 1)
45 9	34056/2 024	12.04.202 4	WP (C) - 27841/20 23	K. PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024- 04-08	WRIT BRANCH- 3	(Se at No- 28)
46 0	34057/2 024	12.04.202 4	ABLAPL- 1476/202 3	G. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023- 03-06	BAIL-1	(Se at No- 2)
46 1	34058/2 024	12.04.202 4	WP (C) - 594/2018	S. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999- 12-31	WRIT BRANCH- 4	(Se at No- 37)
46 2	34059/2 024	12.04.202 4	WPC (OAC) - 2343/201 6	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 04-08	OA Branch	(Se at No- 1)
46 3	34060/2 024	12.04.202 4	WPC (OAC) - 1228/201	M.D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-	OA Branch	(Se at No-

			7				04-09		1)
46 4	34061/2 024	12.04.202 4	WP (C) - 1227/201 7	M.D. BISWAL	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023- 09-11	WRIT BRANCH- 6	(Se at No- 35)
46 5	34062/2 024	12.04.202 4	WPC (OAC) - 1226/201 7	M.D. BISWAL	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024- 04-09	OA Branch	(Se at No- 1)
46 6	34063/2 024	12.04.202 4	WPC (OAC) - 1225/201 7	M.D. BISWAL	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024- 04-09	OA Branch	(Se at No- 1)
46 7	34064/2 024	12.04.202 4	WPC (OAS) -45/2017	N.R. PANDA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024- 04-09	OA Branch	(Se at No- 1)
46 8	34065/2 024	12.04.202 4	ABLAPL- 9658/202 3	MIHIR KANTA RATH	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024- 04-10	BAIL-2	(Se at No- 8)
46 9	34066/2 024	12.04.202 4	ABLAPL- 14537/20 23	A.K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024- 03-18	BAIL-2	(Se at No- 10)
47 0	34067/2 024	12.04.202 4	CRLMC- 5024/202 3	M.N. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023- 12-07	CRIMINA L MISC	(Se at No- 2)
47 1	34069/2 024	12.04.202 4	CRLA- 293/2009	R.K. SAHU	C.O.	COURT NO. 2	Order Dtd. 2024- 04-09	CRIMINA L APPEAL	(Se at No- 8)
47 2	34070/2 024	12.04.202 4	RSA- 77/2005	S. MOHARANA	C.O.	COURT NO. 2	Order Dtd. 2024- 04-12	SECOND APPEAL	(Se at No- 4)
47 3	34071/2 024	12.04.202 4	ABLAPL- 3066/202 4	P.K.MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024- 04-09	BAIL-2	(Se at No- 9)
47 4	34072/2 024	12.04.202 4	WP (C) - 911/2021	BIKRAM BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024- 04-09	WRIT BRANCH- 1	(Se at No- 1)
47 5	34073/2 024	12.04.202 4	WP (C) - 913/2021	BIKRAM BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024- 04-09	WRIT BRANCH- 1	(Se at No- 1)
47 6	34074/2 024	12.04.202 4	ABLAPL- 3062/202	B. TRIPATHY	C.O.	COURT NO. 2	Order Dtd.		(Se at



			4				2024-04-09		No-1)
477	34076/2024	12.04.2024	WP (C) - 914/2021	BIKRAM BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	WRIT BRANCH-1	(Se at No-1)
478	34077/2024	12.04.2024	ABLAPL-2107/2024	P.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-09		(Se at No-1)
479	34078/2024	12.04.2024	WP (C) - 915/2021	BIKRAM BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	WRIT BRANCH-1	(Se at No-1)
480	34079/2024	12.04.2024	ABLAPL-2081/2024	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-09		(Se at No-1)
481	34081/2024	12.04.2024	WP (C) - 916/2021	BIKRAM BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	WRIT BRANCH-1	(Se at No-1)
482	34082/2024	12.04.2024	ABLAPL-1966/2024	P.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	BAIL-1	(Se at No-5)
483	34083/2024	12.04.2024	ABLAPL-3079/2024	N.ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	BAIL-1	(Se at No-2)
484	34084/2024	12.04.2024	WP (C) - 917/2021	BIKRAM BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	WRIT BRANCH-1	(Se at No-1)
485	34085/2024	12.04.2024	WP (C) - 918/2021	BIKRAM BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	WRIT BRANCH-1	(Se at No-1)
486	34086/2024	12.04.2024	BLAPL-377/2024	GYANA RANJAN DHAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-05	BAIL-2	(Se at No-7)
487	34087/2024	12.04.2024	WP (C) - 919/2021	BIKRAM BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	WRIT BRANCH-1	(Se at No-1)
488	34089/2024	12.04.2024	WP (C) - 922/2021	BIKRAM BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	WRIT BRANCH-1	(Se at No-1)
489	34090/2024	12.04.2024	WP (C) -	G.C. JENA	C.O.	COURT	Order	WRIT	(Se

9	024	4	8647/2024			NO. 2	Dtd. 2024-04-10	BRANCH-6	at No-24)
490	34091/2024	12.04.2024	ABLAPL-1886/2024	P.JENA	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	BAIL-2	(Se at No-10)
491	34093/2024	12.04.2024	ABLAPL-1821/2024	S.K.BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	BAIL-1	(Se at No-3)
492	34094/2024	12.04.2024	ABLAPL-1748/2024	U.KUMAR	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	BAIL-1	(Se at No-2)
493	34095/2024	12.04.2024	ABLAPL-1717/2024	M.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-09		(Se at No-2)
494	34096/2024	12.04.2024	ABLAPL-1709/2024	D.SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-09		(Se at No-2)
495	34097/2024	12.04.2024	ABLAPL-3184/2024	B.TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2024-04-10		(Se at No-2)
496	34099/2024	12.04.2024	ABLAPL-3174/2024	J.P.KAR	C.O.	COURT NO. 2	Order Dtd. 2024-04-10	BAIL-1	(Se at No-3)
497	34100/2024	12.04.2024	ABLAPL-3173/2024	J.P.KAR	C.O.	COURT NO. 2	Order Dtd. 2024-04-10		(Se at No-3)
498	34101/2024	12.04.2024	ABLAPL-3165/2024	J.P.KAR	C.O.	COURT NO. 2	Order Dtd. 2024-04-10		(Se at No-3)
499	34102/2024	12.04.2024	ABLAPL-3163/2024	J.P.KAR	C.O.	COURT NO. 2	Order Dtd. 2024-04-10		(Se at No-3)
500	34104/2024	12.04.2024	ABLAPL-753/2024	K.K.MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-05	BAIL-2	(Se at No-8)
501	34105/2024	12.04.2024	ABLAPL-3168/2024	J.R..BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-10	BAIL-2	(Se at No-8)

50 2	34107/2 024	12.04.202 4	ABLAPL- 2828/202 4	S.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024- 04-10	BAIL-1	(Se at No- 3)
50 3	34108/2 024	12.04.202 4	ABLAPL- 3156/202 4	J.MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024- 04-10		(Se at No- 3)
50 4	34110/2 024	12.04.202 4	ABLAPL- 3159/202 4	B.SINGH	C.O.	COURT NO. 2	Order Dtd. 2024- 04-10		(Se at No- 3)
50 5	34111/2 024	12.04.202 4	ABLAPL- 3200/202 4	M.R.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024- 04-10		(Se at No- 3)
50 6	34113/2 024	12.04.202 4	ABLAPL- 3121/202 4	P.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024- 04-04	BAIL-2	(Se at No- 9)
50 7	34114/2 024	12.04.202 4	ABLAPL- 3119/202 4	M.NAIK	C.O.	COURT NO. 2	Order Dtd. 2024- 04-09	BAIL-2	(Se at No- 10)
50 8	34115/2 024	12.04.202 4	ABLAPL- 3117/202 4	P.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024- 04-09		(Se at No- 10)
50 9	34116/2 024	12.04.202 4	CONTC- 2184/202 4	BISWAJIT DAS	C.O.	COURT NO. 2		CONTEMP T	(Se at No- 3)
51 0	34117/2 024	12.04.202 4	ABLAPL- 3115/202 4	A.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024- 04-09	BAIL-2	(Se at No- 9)
51 1	34118/2 024	12.04.202 4	ABLAPL- 3111/202 4	A.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024- 04-09	BAIL-2	(Se at No- 7)
51 2	34122/2 024	12.04.202 4	ABLAPL- 2119/202 4	R.K.SARANGI	C.O.	COURT NO. 2			(Se at No- 7)
51 3	34123/2 024	12.04.202 4	ABLAPL- 3071/202 4	P.R.SWAIN	C.O.	COURT NO. 2		BAIL-1	(Se at No- 6)
51 4	34125/2 024	12.04.202 4	ABLAPL- 3093/202 4	J.DEHURY	C.O.	COURT NO. 2	Order Dtd. 2024-	BAIL-2	(Se at No-

							04-09		10)
51 5	34126/2 024	12.04.202 4	ABLAPL- 3083/202 4	M.R.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024- 04-09		(Se at No- 10)
51 6	34127/2 024	12.04.202 4	ABLAPL- 3082/202 4	B.TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2024- 04-09		(Se at No- 10)
51 7	34128/2 024	12.04.202 4	ABLAPL- 3080/202 4	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024- 04-09	BAIL-1	(Se at No- 5)
51 8	34129/2 024	12.04.202 4	ABLAPL- 3076/202 4	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024- 04-09		(Se at No- 5)
51 9	34130/2 024	12.04.202 4	WP (C) - 41009/20 23	N. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024- 04-10	WRIT BRANCH- 6	(Se at No- 35)
52 0	34131/2 024	12.04.202 4	ABLAPL- 3069/202 4	A.K.NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024- 04-09	BAIL-1	(Se at No- 2)
52 1	34132/2 024	12.04.202 4	WP (C) - 38200/20 23	D. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-01	WRIT BRANCH- 5	(Se at No- 20)
52 2	34133/2 024	12.04.202 4	WP (C) - 8306/202 4	S. C. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 04-09	WRIT BRANCH- 3	(Se at No- 28)
52 3	34134/2 024	12.04.202 4	ABLAPL- 3067/202 4	A.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 04-09		(Se at No- 28)
52 4	34135/2 024	12.04.202 4	ABLAPL- 3124/202 4	S.HUSSAIN	C.O.	COURT NO. 2	Order Dtd. 2024- 04-09	BAIL-2	(Se at No- 12)
52 5	34136/2 024	12.04.202 4	WP (C) - 8217/202 4	M. R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024- 04-09	WRIT BRANCH- 2	(Se at No- 9)
52 6	34137/2 024	12.04.202 4	CONTC- 2264/202 4	R. K. BISOI	C.O.	COURT NO. 2	Order Dtd. 2024- 04-12		(Se at No- 9)
52 7	34138/2 024	12.04.202 4	CONTC- 2320/202	M. PATI	C.O.	COURT NO. 2	Order Dtd.		(Se at

			4				2024-04-09		No-9)
528	34139/2024	12.04.2024	WP(C)-18234/2018	N. N. MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
529	34140/2024	12.04.2024	WP(C)-18248/2018	N. N. MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
530	34141/2024	12.04.2024	WP(C)-18249/2018	N. N. MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
531	34142/2024	12.04.2024	WP(C)-18250/2018	N. N. MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
532	34143/2024	12.04.2024	WP(C)-18251/2018	N. N. MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
533	34144/2024	12.04.2024	WP(C)-6651/2024	P. L. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRANCH-8	(Seat No-40)
534	34145/2024	12.04.2024	BLAPL-3152/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-10	BAIL-2	(Seat No-11)
535	34146/2024	12.04.2024	ABLAPL-3189/2024	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-10	BAIL-1	(Seat No-6)
536	34147/2024	12.04.2024	ABLAPL-3196/2024	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-10		(Seat No-6)
537	34148/2024	12.04.2024	ABLAPL-3145/2024	H.K.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-10		(Seat No-6)

538	34150/2024	12.04.2024	ABLAPL-3177/2024	R. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-10		(Se at No-6)
539	34151/2024	12.04.2024	ABLAPL-3141/2024	A.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-10		(Se at No-6)
540	34152/2024	12.04.2024	ABLAPL-3198/2024	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-10	BAIL-2	(Se at No-7)
541	34153/2024	12.04.2024	ABLAPL-3128/2024	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-10	BAIL-2	(Se at No-9)
542	34154/2024	12.04.2024	ABLAPL-3147/2024	B.B.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-10		(Se at No-9)
543	34155/2024	12.04.2024	ABLAPL-3104/2024	P.K.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-05-15	BAIL-1	(Se at No-3)
544	34156/2024	12.04.2024	ABLAPL-3169/2024	P. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-05-15	BAIL-1	(Se at No-5)
545	34157/2024	12.04.2024	ABLAPL-2530/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2	Order Dtd. 2024-04-10	BAIL-1	(Se at No-4)
546	34158/2024	12.04.2024	BLAPL-3131/2024	S SATYARUPA	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	BAIL-2	(Se at No-8)
547	34159/2024	12.04.2024	BLAPL-1933/2024	SC BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-12		(Se at No-8)
548	34160/2024	12.04.2024	ABLAPL-2195/2024	S. R. PATTNAIK	C.O.	COURT NO. 2	Order Dtd. 2024-05-15		(Se at No-8)
549	34161/2024	12.04.2024	ABLAPL-1966/2024	S. R. PATTNAIK	C.O.	COURT NO. 2	Order Dtd. 2024-05-16	BAIL-1	(Se at No-5)
550	34162/2024	12.04.2024	BLAPL-320/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 8	Order Dtd. 2024-		(Se at No-

							02-07		5)
55 1	34163/2 024	12.04.202 4	ABLAPL- 1888/202 4	MANOJ KUMAR PANI	C.O.	COURT NO. 8	Order Dtd. 2024- 04-10		(Se at No- 5)
55 2	34164/2 024	12.04.202 4	ABLAPL- 3182/202 4	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024- 04-10		(Se at No- 5)
55 3	34165/2 024	12.04.202 4	ABLAPL- 3070/202 4	S. CHOUDHURY	C.O.	COURT NO. 8	Order Dtd. 2024- 04-09		(Se at No- 5)
55 4	34166/2 024	12.04.202 4	ABLAPL- 1923/202 4	MANOJ KUMAR PANI	C.O.	COURT NO. 8	Order Dtd. 2024- 04-10		(Se at No- 5)
55 5	34167/2 024	12.04.202 4	BLAPL- 3142/202 4	L ACHARI	C.O.	COURT NO. 8	Order Dtd. 2024- 04-10		(Se at No- 5)
55 6	34168/2 024	12.04.202 4	BLAPL- 3146/202 4	SC BISWAL	C.O.	COURT NO. 8	Order Dtd. 2024- 04-10		(Se at No- 5)
55 7	34169/2 024	12.04.202 4	BLAPL- 3148/202 4	AK SAMANTA	C.O.	COURT NO. 8	Order Dtd. 2024- 04-10		(Se at No- 5)
55 8	34170/2 024	12.04.202 4	BLAPL- 3153/202 4	HN MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2024- 04-10		(Se at No- 5)
55 9	34171/2 024	12.04.202 4	BLAPL- 3161/202 4	S SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024- 04-10		(Se at No- 5)
56 0	34172/2 024	12.04.202 4	BLAPL- 3163/202 4	TK BARIK	C.O.	COURT NO. 8	Order Dtd. 2024- 04-10	BAIL-2	(Se at No- 11)
56 1	34173/2 024	12.04.202 4	BLAPL- 3164/202 4	BK DALAI	C.O.	COURT NO. 8	Order Dtd. 2024- 04-10		(Se at No- 11)
56 2	34174/2 024	12.04.202 4	BLAPL- 3171/202 4	BB MALLICK	C.O.	COURT NO. 8	Order Dtd. 2024- 04-10	BAIL-2	(Se at No- 8)
56 3	34175/2 024	12.04.202 4	BLAPL- 3173/202	BB MALLICK	C.O.	COURT NO. 8	Order Dtd.	BAIL-1	(Se at

			4				2024-04-10		No-3)
564	34176/2024	12.04.2024	BLAPL-3171/2024	BB MALLICK	C.O.	COURT NO. 8	Order Dtd. 2024-04-10	BAIL-2	(Se at No-8)
565	34177/2024	12.04.2024	BLAPL-3178/2024	MR SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-04-10		(Se at No-8)
566	34178/2024	12.04.2024	ABLAPL-3183/2024	P.K. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-04-10		(Se at No-8)
567	34179/2024	12.04.2024	BLAPL-3179/2024	MR SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-04-10	BAIL-2	(Se at No-8)
568	34180/2024	12.04.2024	BLAPL-3185/2024	AK BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-04-10	BAIL-2	(Se at No-8)
569	34181/2024	12.04.2024	BLAPL-2611/2024	SUMAN MITRA	C.O.	COURT NO. 8	Order Dtd. 2024-04-09		(Se at No-8)
570	34182/2024	12.04.2024	BLAPL-1299/2024	SURENDRA DAS	C.O.	COURT NO. 8	Order Dtd. 2024-04-10		(Se at No-8)
571	34183/2024	12.04.2024	ABLAPL-3089/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-04-09		(Se at No-8)
572	34184/2024	12.04.2024	WP (C) - 7444/2024	J. D. MUDULI	C.O.	COURT NO. 20	Order Dtd. 2024-04-09	WRIT BRANCH-8	(Se at No-41)
573	34185/2024	12.04.2024	BLAPL-1880/2024	SAMIR BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-04-10	BAIL-1	(Se at No-1)
574	34186/2024	12.04.2024	BLAPL-2125/2023	MANAS RANJAN SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-04-12	BAIL-2	(Se at No-7)
575	33522/2024	12.04.2024	LAA-13/2019	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-06	FIRST APPEAL	(Se at No-5)
57	33532/2	12.04.2024	WA-	SANJAYA	GENERAL		Order	WRIT	(Se



6	024	4	1718/2022	KUMAR BEHERA	AL		Dtd. 2023-11-16	APPEAL	at No-2)
577	33535/2024	12.04.2024	WA-1717/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Se at No-2)
578	33539/2024	12.04.2024	WA-1611/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-21	WRIT APPEAL	(Se at No-5)
579	33542/2024	12.04.2024	WA-2504/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-21	WRIT APPEAL	(Se at No-4)
580	33544/2024	12.04.2024	CRLREV-224/2023	RAJ KISHORE POLAI	GENERAL		Order Dtd. 2023-08-11	CRIMINAL REVISION	(Se at No-4)
581	33549/2024	12.04.2024	CRLREV-224/2023	RAJ KISHORE POLAI	GENERAL		Order Dtd. 2023-08-24	CRIMINAL REVISION	(Se at No-4)
582	33551/2024	12.04.2024	CRLREV-224/2023	RAJ KISHORE POLAI	GENERAL		Order Dtd. 2023-12-12	CRIMINAL REVISION	(Se at No-4)
583	33554/2024	12.04.2024	CRLREV-224/2023	RAJ KISHORE POLAI	GENERAL		Order Dtd. 2024-01-04	CRIMINAL REVISION	(Se at No-4)
584	33556/2024	12.04.2024	CRLREV-224/2023	RAJ KISHORE POLAI	GENERAL		Order Dtd. 2024-01-24	CRIMINAL REVISION	(Se at No-4)
585	33559/2024	12.04.2024	CRLREV-224/2023	RAJ KISHORE POLAI	GENERAL		Order Dtd. 2024-02-01	CRIMINAL REVISION	(Se at No-4)
586	33561/2024	12.04.2024	CRLREV-224/2023	RAJ KISHORE POLAI	GENERAL		Order Dtd. 2024-03-20	CRIMINAL REVISION	(Se at No-4)
587	33564/2024	12.04.2024	CRLREV-225/2023	RAJ KISHORE POLAI	GENERAL		Order Dtd. 2024-01-24	CRIMINAL REVISION	(Se at No-4)
588	33592/2024	12.04.2024	CRLREV-225/2023	RAJ KISHORE POLAI	GENERAL		Order Dtd. 2023-08-24	CRIMINAL REVISION	(Se at No-4)

589	33599/2024	12.04.2024	ABLAPL-3172/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-04-10		(Seat No-4)
590	33606/2024	12.04.2024	ABLAPL-3145/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-04-10		(Seat No-4)
591	33617/2024	12.04.2024	CRLA-135/2023	RAJENDRA NARAYAN ROUT	GENERAL		Entire Brief	CRIMINAL APPEAL	(Seat No-9)
592	33619/2024	12.04.2024	JCRLA-19/2017	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-04-09	CRIMINAL APPEAL	(Seat No-5)
593	33632/2024	12.04.2024	WA-2843/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-30		(Seat No-5)
594	33696/2024	12.04.2024	ABLAPL-3187/2024	RABINDRA PRASAD PATNAIK	GENERAL		Order Dtd. 2024-04-10		(Seat No-5)
595	33705/2024	12.04.2024	BLAPL-3186/2024	BIDYADHAR PANDA	GENERAL		Order Dtd. 2024-04-10	BAIL-2	(Seat No-8)
596	33718/2024	12.04.2024	BLAPL-3127/2024	PREETAM MISHRA	GENERAL		Order Dtd. 2024-04-09		(Seat No-8)
597	33734/2024	12.04.2024	CRLREV-225/2023	RAJ KISHORE POLAI	GENERAL		Order Dtd. 2023-08-11	CRIMINAL REVISION	(Seat No-4)
598	33740/2024	12.04.2024	CRLREV-225/2023	RAJ KISHORE POLAI	GENERAL		Order Dtd. 2023-12-12	CRIMINAL REVISION	(Seat No-4)
599	33743/2024	12.04.2024	CRLREV-225/2023	RAJ KISHORE POLAI	GENERAL		Order Dtd. 2024-01-04	CRIMINAL REVISION	(Seat No-4)
600	33748/2024	12.04.2024	CRLREV-225/2023	RAJ KISHORE POLAI	GENERAL		Order Dtd. 2024-02-01	CRIMINAL REVISION	(Seat No-4)
601	33753/2024	12.04.2024	CRLREV-225/2023	RAJ KISHORE POLAI	GENERAL		Order Dtd. 2024-	CRIMINAL REVISION	(Seat No-

							03-20	N	4)
602	33798/2024	12.04.2024	WP (C) - 8238/2024	MANAS PATI	GENERAL		Order Dtd. 2024-04-08	WRIT BRANCH-2	(Seat No-9)
603	33883/2024	12.04.2024	BLAPL-5485/2023	SOUBHAGYA DASH	GENERAL		Order Dtd. 2024-04-08	BAIL-2	(Seat No-8)
604	33918/2024	12.04.2024	CRLMC-988/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-04-10		(Seat No-8)
605	34075/2024	12.04.2024	CRLA-620/2023	ASIT KUMAR OTTA	GENERAL		Order Dtd. 2024-04-29	CRIMINAL APPEAL	(Seat No-9)
606	34080/2024	12.04.2024	WA-1908/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-18	WRIT APPEAL	(Seat No-2)
607	34088/2024	12.04.2024	CRLMC-908/2024	BIPAB KUMAR TRIPATHY	GENERAL		Order Dtd. 2024-04-10		(Seat No-2)
608	34092/2024	12.04.2024	WP (C) - 21859/2021	BISWAJIT DAS	GENERAL		Order Dtd. 2024-04-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
609	34098/2024	12.04.2024	CMP-238/2024	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Order Dtd. 2024-04-08	WRIT BRANCH-8	(Seat No-39)
610	34103/2024	12.04.2024	CMP-238/2024	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Order Dtd. 2024-04-08	WRIT BRANCH-8	(Seat No-39)
611	34106/2024	12.04.2024	WP (C) - 22622/2022	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Order Dtd. 2024-03-21	WRIT BRANCH-2	(Seat No-9)
612	34109/2024	12.04.2024	WP (C) - 22622/2022	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Order Dtd. 2024-03-21	WRIT BRANCH-2	(Seat No-9)
613	34112/2024	12.04.2024	TRPCRL-124/2023	MAHADEV SAHU	GENERAL		Order Dtd. 2024-01-04		(Seat No-9)

614	34119/2024	12.04.2024	CONTC-2184/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-04-06	CONTEMP	(Seat No-3)
615	34120/2024	12.04.2024	WA-2834/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-30		(Seat No-3)
616	34121/2024	12.04.2024	WA-2833/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-30		(Seat No-3)
617	34124/2024	12.04.2024	WA-2752/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-30	WRIT APPEAL	(Seat No-1)
618	34149/2024	12.04.2024	ABLAPL-3164/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-04-10	BAIL-1	(Seat No-6)
619	33585/2024	12.04.2024	WP (C) - 1197/2023	D PRADHAN	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH-4	(Seat No-27)
620	33587/2024	12.04.2024	WP (C) - 15532/2018	D PRADHAN	GENERAL		Order Dtd. 5000-01-01		(Seat No-27)
621	33589/2024	12.04.2024	WP (C) - 38477/2023	PK DAS	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
622	33591/2024	12.04.2024	WP (C) - 38470/2023	PK DAS	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
623	33593/2024	12.04.2024	WP (C) - 38467/2023	PK DAS	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
624	33594/2024	12.04.2024	WP (C) - 38475/2023	PK DAS	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)

625	33595/2024	12.04.2024	WP (C) - 38473/2023	PK DAS	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
626	33596/2024	12.04.2024	WP (C) - 10884/2017	P.K SWAIN	GENERAL		Order Dtd. 2017-07-13	WRIT BRANCH-8	(Seat No-41)
627	33604/2024	12.04.2024	WP (C) - 23146/2011	S DASH	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH-3	(Seat No-13)
628	33608/2024	12.04.2024	WPC (OA) - 246/2019	P.K MISHRA	GENERAL		Order Dtd. 5000-01-01	OA Branch	(Seat No-1)
629	33612/2024	12.04.2024	MATA-132/2018	J.R DAS	GENERAL		Order Dtd. 5000-01-01	FIRST APPEAL	(Seat No-3)
630	33625/2024	12.04.2024	CMP-191/2024	R.K MOHAPATRA	GENERAL		Order Dtd. 2024-06-26	WRIT BRANCH-7	(Seat No-15)
631	33630/2024	12.04.2024	CMP-1700/2014	A.T NAYAK	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH-6	(Seat No-25)
632	33634/2024	12.04.2024	CRLMP-448/2023	M DAS	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH-6	(Seat No-26)
633	33637/2024	12.04.2024	CRLMP-1315/2021	M DAS	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH-2	(Seat No-9)
634	33639/2024	12.04.2024	CONTC-18/2018	P.K SWAIN	GENERAL		Order Dtd. 2018-01-19		(Seat No-9)
635	33645/2024	12.04.2024	CONTC-1375/2018	P.K SWAIN	GENERAL		Order Dtd. 2019-01-02		(Seat No-9)
636	33656/2024	12.04.2024	FA-35/1999	L ACHARI	GENERAL		Order Dtd. 2006-11-30		(Seat No-9)
637	33784/2024	12.04.2024	RPFAM-	B.R.	GENERAL		Order	FIRST	(Seat No-9)

7	024	4	180/2023	SENAPATI	AL		Dtd. 2024- 04-10	APPEAL	at No- 5)
63 8	33811/2 024	12.04.202 4	ABLAPL- 4783/202 2	J. R. NAYAK	GENER AL		Order Dtd. 2022- 05-24	BAIL-2	(Se at No- 9)
63 9	33829/2 024	12.04.202 4	BLAPL- 8279/202 3	SRINIBASH MOHANTY	GENER AL		Order Dtd. 2023- 11-09	BAIL-2	(Se at No- 11)
64 0	33835/2 024	12.04.202 4	BLAPL- 3536/202 3	SRINIBASH MOHANTY	GENER AL		Order Dtd. 2024- 03-21	BAIL-2	(Se at No- 10)
64 1	33841/2 024	12.04.202 4	BLAPL- 4400/202 3	SRINIBASH MOHANTY	GENER AL		Order Dtd. 2024- 03-21	BAIL-2	(Se at No- 8)
64 2	33960/2 024	12.04.202 4	WP (C) - 26789/20 13	RABINDRA NATH TIRIYA	GENER AL		Order Dtd. 2013- 12-12		(Se at No- 8)
64 3	33961/2 024	12.04.202 4	WP (C) - 26789/20 13	RABINDRA NATH TIRIYA	GENER AL		Order Dtd. 2013- 12-12		(Se at No- 8)
64 4	33964/2 024	12.04.202 4	WA- 930/2023	R. K. MAHABHOI	GENER AL		Order Dtd. 2023- 11-09	WRIT APPEAL	(Se at No- 6)
64 5	33966/2 024	12.04.202 4	ABLAPL- 12612/20 19	P. K. JENA	GENER AL		Order Dtd. 2019- 10-15	BAIL-2	(Se at No- 17)
64 6	33980/2 024	12.04.202 4	WP (C) - 18818/20 23	J.M BEHERA	GENER AL		Order Dtd. 2023- 06-26	WRIT BRANCH- 6	(Se at No- 16)
64 7	33983/2 024	12.04.202 4	WP (C) - 13863/20 12	M NAYAK	GENER AL		Order Dtd. 5000- 01-01	WRIT BRANCH (DIVISI ON BENCH- 3)	(Se at No- 117 )
64 8	33986/2 024	12.04.202 4	WP (C) - 22229/20 20	M NAYAK	GENER AL		Order Dtd. 5000- 01-01	WRIT BRANCH (DIVISI ON BENCH- 2)	(Se at No- 113 )

649	33989/2024	12.04.2024	WPC (OAC) - 354/2017	H DAS	GENERAL		Order Dtd. 5000-01-01	OA Branch	(Seat No-1)
650	33991/2024	12.04.2024	FA-28/2001	PK MOHANTY	GENERAL				(Seat No-1)
651	33994/2024	12.04.2024	MATA-90/2022	R SETHI	GENERAL		Order Dtd. 5000-01-01	FIRST APPEAL	(Seat No-5)
652	33997/2024	12.04.2024	MJC-117/1998	SS VBISWAL	GENERAL		Judgement Dtd. 2016-10-04		(Seat No-5)
653	33999/2024	12.04.2024	FAO-83/2016	M MISHRA	GENERAL		Order Dtd. 5000-01-01	MISC. APPEAL SEC.	(Seat No-5)
654	34002/2024	12.04.2024	OJC-5128/1994	SS BISWAL	GENERAL				(Seat No-5)
655	34006/2024	12.04.2024	MACA-937/2007	RK DEBATA	GENERAL		Order Dtd. 2014-01-22	MISC. APPEAL SEC.	(Seat No-1)
656	34008/2024	12.04.2024	CRLMC-1454/2023	M JATI	GENERAL		Order Dtd. 2024-02-09	CRIMINAL MISC	(Seat No-5)
657	34011/2024	12.04.2024	BLAPL-911/2024	MK MOHANTY	GENERAL		Order Dtd. 2024-04-05		(Seat No-5)
658	34013/2024	12.04.2024	CRLMP-164/2024	P K BEHERA	GENERAL		Order Dtd. 2024-02-12	WRIT BRANCH-4	(Seat No-17)
659	34016/2024	12.04.2024	ABLAPL-3164/2024	JP KAR	GENERAL		Order Dtd. 2024-04-10	BAIL-1	(Seat No-6)
660	34021/2024	12.04.2024	WP (C) - 40992/2023	M BEHERA	GENERAL		Order Dtd. 2023-12-20	WRIT BRANCH-5	(Seat No-32)
661	34024/2024	12.04.2024	WP (C) - 40992/2023	M BEHERA	GENERAL		Order Dtd. 2023-	WRIT BRANCH-5	(Seat No-

							12-20		32)
66 2	34028/2 024	12.04.202 4	CMAPL- 474/2018	M M	GENER AL		Order Dtd. 5000- 01-01		(Se at No- 32)
66 3	34032/2 024	12.04.202 4	CRLMC- 347/2016	MANOJ KUMAR PANI	GENER AL		Order Dtd. 2022- 09-16	CRIMINA L MISC	(Se at No- 5)
66 4	34036/2 024	12.04.202 4	ABLAPL- 9031/202 0	KC SAHOO	GENER AL		Order Dtd. 2020- 08-31	BAIL-1	(Se at No- 8)
66 5	34068/2 024	12.04.202 4	CRLMC- 418/2020	S. K. JENA	GENER AL		Order Dtd. 2020- 03-13	CRIMINA L MISC	(Se at No- 3)

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